

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF JULY-2025.

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE NUMBER	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 705/2025	01.07.2025	RAJAT & COMPANY COMMODITIES PVT. LTD. VS. PAYAL TRADING CO.	MADHAV GAWRI	8700568976	madhav@rkgco.com	27.06.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 707/2025	01.07.2025	MOHD. TAUHA VS. MANOJ MITTAL	MOHD. MANOJ ABID	9811107580	mohd_abid@hotmail.com	24.06.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 708/2025	01.07.2025	VIVEK KUMAR GUPTA VS. AIRCON AUTOMATION INDIA PVT. LTD.	HIMANSHU DETWAL	8851394488	advhimanshudetwal@gmail.com	10.06.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 731/2025	02.07.2025	J.D. SALES CORPORATION VS. ZAKOOP INFOTECH PVT. LTD.	P.K. RAWAL	9810008823	pawanrawal_advocate@yahoo.co.in	27.06.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 740/2025	03.07.2025	VIKRAM VADHERA VS. DIVENDER CHHABRA	SANA YUSUF	9821276757	Adv.pankajpal24@gmail.com	16.08.2024
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 749/2025	04.07.2025	LEVIS STRAUSS VS. ASHOK KUMAR	SHARVAN BANSAL	6201970125	unitedmark@unitedandunited.com	02.07.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 756/2025	05.07.2025	PRATEEK GUJRAL VS. RAGHUNATH VISHNOI	SUMIT ARORA	9810760082	advocatesumit976@gmail.com	23.06.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 782/2025	09.07.2025	KUSUM LATAS VINOD KUMAR AGGARWAL VS. BHAR	SHREYEK GUPTA	9711424345	shreyek@horizonassociates.in	07.07.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 849/2025	11.07.2025	YOGINDER KUMAR JAIN VS. ARMSTRONG WIRE AND ENGINEERS PVT LTD	JATIN AGGARWAL	9953283177	jka.legal@gmail.com	03.07.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 791/2025	11.07.2025	SSG AUTOMOTVE COMPONENTS PVT LTD Vs ASHISHBHAI PILLANIBHAI	DEEPAK SAHNI	9899995598	vpranalegassociates@gmail.com	09.07.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 801/2025	15.07.2025	AMIT TYAGI VS. YATINDRA NIRVIK	V.P. RANA	9811165700	SAHIBSINGHOS@GMAIL.COM	09.07.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 813/2025	18.07.2025	M/s SPARSH INTERNATIONAL THROUGH IT PROP MOHINDER PARSHAD VS. M/S. MAHARAJ	SAHIB SINGH	9811449906	SANDEEPJINDALS@REDIFFMAIL.COM	30.07.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 825/2025	21.07.2025	KAMAL GUPTA THROUGH ATTORNEY VS SRI MANDER DASS SONS	SANDEEP JINDAL	9810474101	LAWFIRM@UNSOLVEDLEGAL.COM	16.05.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 826/2025	21.07.2025	M/S ALLIED TUBES PVT LTD VS SHAHISHTA	JAGRITI JAIN & PARTHESH BHARDWAJ	8527506427, 7042312792	SHEKHAWATI@YAHOO.IN	18.07.2025
		301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM 837/2025	23.07.2025	SGPRO CREATIONS LLP VS EARTHLY SYSCOM PVT LTD.	PRAMOD AGGARWAL	9810682372	PRAMOD.4253AGGARWAL@GMAIL.COM	05.05.2025

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		301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 849/2025	26.07.2025	SQUARE YARDS CONSULTING PVT. LTD. VS OASIS REALTECH PVT LTD.	HEMANT KUMAR YADAV	9555967952	HEAMENT.YADAV@PROPSLEGAL.COM	23.07.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL		CS (COMM)/733/2025	02-07-2025	ASHOK MITTAL Vs DHANAJAY	AMIT GARG(P),	9350018343	advamitgarg1052019@gmail.com	10.06.2025
		306	CS (COMM)/	CS (COMM)/753/2025	05-07-2025	RAKESH MALHOTRA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	13.05.2025
		306	CS (COMM)/	CS (COMM)/773/2025	08-07-2025	NANYA AIRCONN LTD Vs BALAJEE AUTOMOBILE (INDIA) PVT LTD	NITIN GOEL(P),	999340256,	mnglawoffice@gmail.com	01.07.2025
		306	CS (COMM)/	CS (COMM)/788/2025	11-07-2025	HARJEET KAUR BAGGA Vs MUNICIPAL CORPORATION OF DELHI	Robin Bhardwaj(P)	9560905884	robinbhardwaj529@gmail.com	24.04.2025
		306	CS (COMM)/	CS (COMM)/789/2025	11-07-2025	MOHIT GAUR Vs HEMANT KUMAR VAID	Amit Poonia(P),	9899665895	whitepaperlawoffices@gmail.com	07.07.2025
		306	CS (COMM)	CS (COMM)/811/2025	17-07-2025	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD CHARITABLE TRUST	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theacme.com	15.07.2025
		306	CS (COMM)	CS (COMM)/815/2025	18-07-2025	LOKDHUN TETEMEDIA PVT LTD Vs MEDIA NOVA LLP	PARVEEN KUMAR(P),	9818000645	hevinder.khatana@gmail.com	15.07.2025
		306	CS (COMM)	CS (COMM)/814/2025	18-07-2025	ASHOK KUMAR RANA Vs MUNICIPAL CORPORATION OF DELHI Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	14.07.2025
		306	CS (COMM)	CS (COMM)/835/2025	23-07-2025	SAGAR VIJAYRAN Vs LIFE INSURANCE CORPORATION OF INDIA	NASIR AHMED(P),	9899742410	nasirahmedji@gmail.com	07.03.2023
		306	CS (COMM)	CS (COMM)/867/2025	30-07-2025	M/S GWALECROHIT ELECTRICALS PVT LTD Vs M/S MONA GENERATOR SERVICES PVT LTD	ROHIT KUMAR MODI(P),	9810243904,	Rkm_modi@rediffmail.com	23.07.2025
		306	CS (COMM)	CS (COMM)/870/2025	30-07-2025	VIKAS BANSAL Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	25.07.2025
		306	CS (COMM)	CS (COMM)/869/2025	30-07-2025	MOHD SARIM Vs MUTABASSUM	Zareef Ahmad(P),	9899257184	advocatebharti29@gmail.com	27.07.2025
		306	CS (COMM)	CS (COMM)/864/2025	30-07-2025	PREM NARAYAN KOTHARI Vs RAMAN KUMAR CHAUDHARY	SANJAY SHAH(P),	9891111475	adv.sanjayshah@gmail.com	27.07.2025
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	Suit for Recovery	CS COMM 696/2025	01.07.2025	M/S SHALOO AIRI & ORS. VS M.C.D.	Ms. RITU GUPTA	9811258764	LEGALTEAM.PLC@GMAIL.COM	04.06.2025

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			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 897/2025	01.07.2025	M/S TRADING INTERNATIONAL VS TANMAY GULATI : PROM ML STAR PRINT	RRM MUNISH VOHRA	9811427957	MUNISHLAWVOHRA@GMAIL.COM	30.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 785/2025	10.07.2025	YOGESH AGGARWAL VS M.C.D.	SATYENDE KR. SINGH	981116525	SKSINGH116@GMAIL.COM	05.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 824/2025	21.07.2025	KAMAL GUPTA HUF VS M/S SRIMANDER DASS & SONS	SANDEEP JINDAL	9810474101	SANDEEPJINDALS@REDIFFMAIL.COM	16.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 828/2025	22.07.2025	PAWAN MAHTO VS M/S PAWAN TEXTILE ANIL MISHRA	KR. SUDHIR KR. SINGH	9868927179	SKSINGHADVDELHI@GMAIL.COM	14.07.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 838/2025	23.07.2025	M/S AGRICO ORGANICS LIMITED VS ASIAN AGRO INDUSTRIES	AMANDEEP SINGH	9873967070	AMANDEEP@ADSANDCOMPANY.COM	22.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 843/2025	25.07.2025	VIKRANT JAIN VS M/S ELL DEE FURNITURE	I.R. SHARMA	9871230495	SHARMATR392@GMAIL.COM	15.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 842/2025	25.07.2025	M/S LEATHERS VS MS 3 BROTHERS EXIM	AVSDR. RAVINDER KUMAR	9212412477	RAVIKUMAR7412@REDDIF.COM	06.06.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 850/2025	26.07.2025	M/S TIRTHS AGRO TECHNOLOGY PRIVATE LIMITED VS MOHAMMED BASHA	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	14.07.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 855/2025	28.07.2025	SURESH GUPTA VS SAKET SHAH	PRATEEK MEHTA	9811886609	NOT PROVIDED	24.07.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 858/2025	29.07.2025	VARSHA KHANNA VS ANKUR JAIN	T. R. GUPTA	9811365932	NOT PROVIDED	25.07.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 868/2025	30.07.2025	NIRMAL JAIN PROP. MS ABHUSHAN BHANDAR AND ANR. VS BILALAT	KR. SHRAVAN KUMAR JAIN BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	04.07.2024
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 875/2025	31.07.2025	KANSAL METAL PVT. LTD. VS GANGOTRI ELECTRONICS PVT. LTD. AND OTHERS	AKASH GUPTA	9560740322	ADVAKASH18@OUTLOOK.COM	29.07.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)/721/2025	01-07-2025	PUNJAB AND SIND BANK Vs SHIKHA	GIRISH VERMA(P),	9891954484	NA	16.05.2025
			ROOM NO.304	RECOVERY	CS (COMM)/704/2025	01-07-2025	SH VERMA Vs MUNICIPAL CORPORATION OF DELHI	VIKAS Kumar Trivedi(P),	9871-441-764	AKTREVEDILAWOFFICES@GMAIL.COM	14.05.2025
			ROOM NO.304	RECOVERY	CS (COMM)/737/2025	03-07-2025	STATE BANK OF INDIA Vs SEPOY HEMRAJ BHAJ VAGH	HIRATH LAL YADAV(P),	9643228307	advtirath@gmail.com	13.06.2025

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			ROOM NO.304	RECOVERY	CS (COMM)/741/2025	03-07-2025	MOHAN LAL PROPRIETOR OF M/S UTTAM INDUSTRIES Vs VIJAY KUMAR S/O UTTAM CHANDY	Mukund Yadav(P),	na	HARISH@BARAHAMLEGALSERVICE.COM	26.06.2025
			ROOM NO.304	RECOVERY	CS (COMM)/746/2025	04-07-2025	A TO Z CHEMICALS Vs SUDHIR KUMAR CHAUBEY	ZNITESH KUMAR(P),	9873300964	LOVEKESH27@GMAIL.COM	22.01.2025
			ROOM NO.304	RECOVERY	CS (COMM)/747/2025	04-07-2025	MADHUR JAIN Vs JAINSONS ELECTRONICS	Manish Sharma(P),	9871129207	GAK.COP@GMAIL.COM	02.05.2025
			ROOM NO.304	RECOVERY	CS (COMM)/770/2025	08-07-2025	MANISH GOYAL Vs DIPCOK ENTERPRISES AND ANR	MANOJ KUMAR(P),	9318572958	NA	20.05.2025
			ROOM NO.304	RECOVERY	CS (COMM)/769/2025	08-07-2025	DESH RAJ TEX FAB PVT LTD Vs JB OSWAL GARMENTS And Anr	Priya Soni(P),	9899287408	NA	04.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)/776/2025	09-07-2025	SH SHRIKANT CHAUDHARY Vs M/S VALUE LINE INTERIORS PVT LTD AND ORS	Varun jain(P),	9717266278	NA	01.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)/820/2025	21-07-2025	BANK OF BARODA Vs Shri Krishna Indoriya	Geetanjali Sharma(P),	84447783470	ADVOCATE.134@GMAIL.COM	17.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)/822/2025	21-07-2025	Anil Gupta Vs MUNICIPAL CORPORATION OF DELHI	Dheeraj Gupta(P),	9811412191	hheerajgupta1982@gmail.com	21.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)/833/2025	23-07-2025	NAITIK DEVELOPERS THROUGH ITS sh PROPREITOR AMIT TYAGI Vs YATINDRA SINGH	BHARAT KUMAR(P),	9811165700	VPRANALEGALASSOCIATES@GMAIL.COM	09.07.2025.
			ROOM NO.304	RECOVERY	CS (COMM)/834/2025	23-07-2025	NAITIK DEVELOPERS THROUGH ITS PROPREITOR Sh AMIT TYAGI Vs YATINDRA SINGH	BHARAT KUMAR(P),	9811165700	VPRANALEGALASSOCIATES@GMAIL.COM	09.07.2025
			ROOM NO.304	RECOVERY	CS (COMM)/863/2025	30-07-2025	VIKAS BANSAL Vs Municipal Corporation of Delhi	satyendra kumar sisingh(P),	9811161525	SKSINGH16@GMAIL.COM	24.07.2025
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/727/2025	CS (COMM)/727/2025	02-07-2025	K ENTERPRISES THROUGH ITS AR SH TANUJ GUPTA Vs M/S DEXITECH ELECTRONICS	KLAVIKA GUPTA	9971170800	avikagupta2009@gmail.com	03.06.2025
			410	CS (COMM)/748/2025	CS (COMM)/748/2025	04-07-2025	VIVA BOOKS PVT LTD Vs SHREE KRISHNA BOOK HOUSE	NARENDER VASHISHTA	9811140704	vashishta@gmail.com	04.06.2025
			410	CS (COMM)/744/2025	CS (COMM)/744/2025	04-07-2025	NARESH GARG Vs M/S RNT METALS PVT LTD	ANKUR GARG(P),	9650129997	ankurgarglaw@gmail.com	06.06.2025

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		410	CS (COMM)/751/2025	CS (COMM)/751/2025	05-07-2025	BANK OF MAHARASHTRA Vs HANIYA AND ANR	SUMAN KUMAR SINGH(P),	9540649131	advocatesuman82@gmail.com	07.01.2025
		410	CS (COMM)/752/2025	CS (COMM)/752/2025	05-07-2025	BANK OF MAHARASHTRA Vs M/S AYAAN FOOD AND CO AND ANR	SUMAN KUMAR SINGH(P),	9540649131	advocatesuman82@gmail.com	08.01.2025
		410	CS (COMM)/750/2025	CS (COMM)/750/2025	05-07-2025	VANDANA SHARMA Vs TULSI RAM	PANKAJ JAIN	9873235288	pankaj.jainadvocate@rediffmail.com	06.06.2025
		410	CS (COMM)/760/2025	CS (COMM)/760/2025	07-07-2025	PUMA SE Vs RAHUL PAUL	PRACHI GUPTA	9911703098	prachigupta@pamslegal.com	04.06.2025
		410	CS (COMM)/761/2025	CS (COMM)/761/2025	07-07-2025	MAYANK ARORA Vs PUMA SE	PRACHI GUPTA	9911703098	prachi.gupta@pamslegal.com	04.06.2025
		410	CS (COMM)/764/2025	CS (COMM)/764/2025	07-07-2025	PUMA SE Vs VISHAL SINGH	PRACHI GUPTA	9911703098	prachigupta@pamslegal.com	04.06.2025
		410	CS (COMM)/759/2025	CS (COMM)/759/2025	07-07-2025	M/S ADVERTISING AGENCY PVT LTD Vs M/S BLINK COMMERCE	USRASHI SURI	8882440743	info@upscalelegal.com	06.06.2025
		410	CS (COMM)/768/2025	CS (COMM)/768/2025	08-07-2025	M/S SAVITRI YARNS AND TEXTILES Vs M/S VIHAAN INDUSTRIES	VIJAY SINGH	8053835085	vijayahlawat86@gmail.com	01.07.2025
		410	CS (COMM)/795/2025	CS (COMM)/795/2025	14-07-2025	RADHEY SHYAM (SENIOR CITIZEN) Vs MUNICIPAL CORPORATION OF DELHI	Robin Bhardwaj(P)	9560905884	vandyvb.16@gmail.com	02.06.2025
		410	CS (COMM)/806/2025	CS (COMM)/806/2025	16-07-2025	STATE BANK OF INDIA Vs RAKHI AND ANR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11.07.2025
		410	CS (COMM)/805/2025	CS (COMM)/805/2025	16-07-2025	M/S ASK AUTOMOTIVE LTD Vs ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	11.07.2025
		410	CS (COMM)/832/2025	CS (COMM)/832/2025	23-07-2025	M/S NORTH EASTERN CARRYING CORPORATION LTD Vs AKSHAY ARUNENDRA	SHAHBAAZ AKHTAR	8384878491	tsmeshahbazakhtar@gmail.com	29.11.2024
		410	CS (COMM)/853/2025	CS (COMM)/853/2025	28-07-2025	MANJEET KAUR Vs RAJU ALIAS DEVENDER	RAKESH WADHWA	9811072845	wlawlegal@gmail.com	22.07.2025
		410	CS (COMM)/745/2025	CS (COMM)/745/2025	04-07-2025	M/S R S DYE CHEM PROPRIETOR MRS RADHA KASERA THROUGH ATTORNEY	SUMIT RANA	9818621098	advsumitrana@gmail.com	06.05.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL COURT ROOM 302	CIVIL SUIT	CS(COMM) 796/2025	14.07.2025	NEERAJ AGGARWAL Vs MCD	PANKAJ ROY KOTRA	9811070396	pankajkotra@yahoo.co.in	07.07.2025

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		302	CIVIL SUIT	OMP(I) COMM 619/2025	21.07.2025	DCB BANK LTD VS JOGINER	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
		302	CIVIL SUIT	OMP(I) COMM 620/2025	21.07.2025	DCB BANK LTD VS RAHUL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
		302	CIVIL SUIT	OMP(I) COMM 621/2025	21.07.2025	DCB BANK LTD VS VINOD KUMAR YADAV	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
		302	CIVIL SUIT	OMP(I) COMM 622/2025	21.07.2025	DCB BANK LTD VS VISHAL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
		302	CIVIL SUIT	CS(COMM) 823/2025	21.07.2025	M/S PACIFIC IDC CONSULTING PVT. LTD. VS IDC TECHNOLOGIES SOLUTIONS INDIA PVT. LTD.	DISHANT SHARMA	9971463025	hishantsharma01@yahoo.co.in	04.06.2025
		302	CIVIL SUIT	CS(COMM) 836/2025	23.07.2025	NAITIK DEVELOPERS VS YATINDRA NIRVIK	V.P. RANA	9811165700	vpranalegalassociates@gmail.com	18.07.2025
		302	CIVIL SUIT	OMP(I) COMM 656/2025	24.07.2025	TATA CAPITAL LTD. VS AMIT	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
		302	CIVIL SUIT	CS(COMM) 846/2025	25.07.2025	DEEPAK ARORA VS SHAMIM ALAM	CHANDER PRAKASH	9811348158	NA	15.01.2025
		302	CIVIL SUIT	CS(COMM) 847/2025	25.07.2025	SONI GARMENTS PVT. LTD. VS SONSRAJIV SHRIVASTA DHARAMVATI	RAJIV SHRIVASTA	9911792701	rajeevadv.shrivastava@gmail.com	18.07.2025
		302	CIVIL SUIT	OMP(I) COMM 688/2025	26.07.2025	TATA CAPITAL LTD. VS PINKI PINKI	VIBHOR MATHUR	9560425989	support@arvlewchambers.co.in	na
		302	CIVIL SUIT	CS(COMM) 854/2025	28.07.2025	TANU GOEL VS ANIL GOEL	SHIVAM GAUR	9717753160	shivamgaur.law@gmail.com	30.06.2025
		302	CIVIL SUIT	OMP(I) COMM 698/2025	30.07.2025	TATA CAPITAL LTD. VS CHAMKAUR SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	na
		302	CIVIL SUIT	OMP(I) COMM 699/2025	30.07.2025	TATA CAPITAL LTD. VS RAHUL MEHRA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	na
		302	CIVIL SUIT	OMP(I) COMM 700/2025	30.07.2025	KMAP CAPITAL LTD. VS PANKAJ KUMAR	MONIKA DAGAR	8929971128	NA	na
8	SH. GORAKH NATH PANDEY, JUDGE, COURT	CENTRAL	ROOM NO.308	RECOVERY CS (COMM) 695/2025	01-07-2025	UNION BANK OF INDIA VS JOGINDER SINGH	ALOK KUMAR	9911000126	NA	05-06-2025

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		ROOM NO.308	RECOVERY	CS (COMM) 701/2025	01-07-2025	M/s R K Goel Abhey Kumari Jain Vs Municipal Corporation of Delhi	A.K.TRIVED	9810104312	aktivedilawofficers@gmail.com	06-06-2025	
		ROOM NO.308	RECOVERY	CS (COMM) 702/2025	01-07-2025	RAJAT ANAND COMPANY COMMODITIES PRIVATE LIMITED Vs VEDANT ENTERPRISES	MADHAV GAWRI	8700568975	madhav(G)rkgc@gmail.com	27-06-2025	
		ROOM NO.308	RECOVERY	CS (COMM) 726/2025	02-07-2025	M/S NIKUNJ WOODS (P) LTD. Vs KRISHAN PAL SINGH (PROPRIETOR)	VIKRAMDUA	9810080638	mailvikramdua@gmail.com	06-06-2025	
		ROOM NO.308	RECOVERY	CS (COMM) 728/2025	02-07-2025	POOJA BHUTANI (PROP.) Vs MR. ANUJ SHARMA (PROP.)	VIKRAMDUA	9810080638	mailvikramdua@gmail.com	02-06-2025	
		ROOM NO.308	RECOVERY	CS (COMM) 729/2025	02-07-2025	M/S EKLINGJEE POLYMERS PVT. LTD. Vs M/S A.T.PIPES (INDIA) PVT. LTD.	LOVEKESH AGGARWA	9891947575	LOVEKESH27@gmail.com	22-05-2025	
		ROOM NO.308	RECOVERY	CS (COMM)/735/2025	03-07-2025	HARVINDER RANA MUNICIPAL CORPORATION OF DELHI AND ANR.	SATENDRA KUMAR SINGH	9811161525	sksinghl6@gmail.com	03-06-2025	
		ROOM NO.308	RECOVERY	CS (COMM)/736/2025	03-07-2025	SAROJ GUPTA AND ORS. Vs VISHAL NARANG	PRASHANT DIWAN	9811937371	ADVDIWANS@gmail.com	13-06-2025	
		ROOM NO.308	RECOVERY	CS (COMM)/771/2025	08-07-2025	LEVI STRAUSS AND COMPANY Vs MANOJ CHIRVI	astha sharma	9718209970	astha@thelawyer.com	02-07-2025	
		ROOM NO.308	RECOVERY	CS (COMM)/830/2025	22-07-2025	LEVI STRAUSS AND CO. Vs ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	14-07-2025	
		ROOM NO.308	RECOVERY	CS (COMM)/840/2025	24-07-2025	THE SUPREME INDUSTRIES LIMITED Vs SITARAM POLYPLAST PRIVATE LIMITED	SHRIHAR TRIPATHI	95488 88420	legalboostip.in	17-07-2025	
		ROOM NO.308	RECOVERY	CS (COMM)/859/2025	29-07-2025	M/S MANGLAGORI DEALERS PVT. LTD Vs M/S M2R GARMENTS SOURCING AND EXPORTING	MANISH MALHOTRA	9911314422	malhotraadv@gmail.com	11-07-2025	
		ROOM NO.308	RECOVERY	CS (COMM)/866/2025	30-07-2025	KAILASH CHAND Vs RADHEY SHYAM	ASHISH KUMAR	89898 1 0577	jai@jsechambers.com	21-07-2025	
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/706/2025	01-07-2025	M/s PREM COLOUR CHEMICALS PVT LTD THROUGH ITS AR Mr PANKAJ CHOUDHARY Vs M. PRINCO	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	31.05.2025
			307	Civil	CS (COMM)/767/2025	07-07-2025	Viva Books Private Ltd Vs M/s CS Kids Learning Pvt Ltd	Narender Vashishta(P)	9811140704	vashishta@gmail.com	04.06.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		307	Civil	CS (COMM)/766/2025	07-07-2025	Viva Books Private Ltd Vs Krishna Kids Academy	Narender Vashishta(P)	9811140704	vashishta@gmail.com	04.06.2025
		307	Civil	CS (COMM)/765/2025	07-07-2025	FUTURE FOCUS INFOTECH PVT LTD Vs IDC Technologies India Pvt Ltd	Uttam Kumar(P)	9990143407	advttamsingh@gmail.com	30.05.2025
		307	Civil	CS (COMM)/762/2025	07-07-2025	MOHAL LAL TEXTILE AGENCY Vs BHUPINDER SINGH PROP OF M/s. KAREEM	UJJWAL JAIN(P)	9818651449	vkgoel512@gmail.com	30.06.2025
		307	Civil	CS (COMM)/775/2025	08-07-2025	KUNAL MITTAL Vs MANIK KUMAR MONDAL	Sameer Sidhar(P)	9444446565	sameer.sidhar@metropolitanlegal.in	04.07.2025
		307	Civil	CS (COMM)/784/2025	10-07-2025	MBD ALCHEMIE PVT LTD Vs ST JOHN CENTRAL	Rakesh(P)	9971719499	N.A.	29.05.2025
		307	Civil	CS (COMM)/819/2025	18-07-2025	BANK OF INDIA Vs VIRENDRA SINGH AND ANR	Deepa Gupta(P)	9312292558	advocate.deepa.gupta@gmail.com	09.07.2025
		307	Civil	CS (COMM)/818/2025	18-07-2025	NIKE INNOVATE CV Vs ASHOK KUMAR AND ORS	Shravan Bansal(P)	6201970125	unitedmark@unitedandunited.com	09.07.2025
		307	Civil	CS (COMM)/845/2025	25-07-2025	NUTRILLITE AGRO PRODUCTS PRIVATE LTD Vs M/s JYOTI TRADING	CHANDAN RAI CHAWLA(P)	9999133727	khuranassociates@yahoo.com	23.07.2025
		307	Civil	CS (COMM)/856/2025	28-07-2025	KRISHNA KUMAR Vs PANKAJ JOSHI	Anil Kumar(P)	9313579493	adv.anilsingh88@gmail.com	15.07.2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL COURT ROOM 310	CS (COMM)	CS (COMM)698/2025	01-07-2025	VASUNDHARA SALES CORPORATION Vs TREHAN INDUSTRIES	Anurag Jain	9810381308	anuragjainadvocate@gmail.com	30.05.2025
		CENTRAL COURT ROOM 310	CS (COMM)	CS (COMM)710/2025	01-07-2025	SUNITA JAIN Vs KAPIL KUMAR	Sarika Jain	9958923541	sarika0078@gmail.com	06.06.2025
		CENTRAL COURT ROOM 310	CS (COMM)	CS (COMM)725/2025	02-07-2025	Ruchika Agarwal Vs Krishan Pal Singh	Anirudh Gupta	9811993041	mail@anirudhgupta.co.in	06.06.2025
		CENTRAL COURT ROOM 310	CS (COMM)	CS (COMM)730/2025	02-07-2025	PREM KUMAR Vs M/S JAIN SPARE AUTO PVT LTD	Mohit Batra	9911893100	adv.batra@gmail.com	10.06.2025
		CENTRAL COURT ROOM 310	CS (COMM)	CS (COMM)732/2025	02-07-2025	M/S B R L FINLEASE LTD Vs M/S SFSL INVESTMENTS LIMITED	Deepak Yadav	9999980081	heepak Yadavadvocate@gmail.com	20.05.2025
		CENTRAL COURT ROOM 310	CS (COMM)	CS (COMM)754/2025	05-07-2025	SAROJ BALA VS MCD	K Singh	9811161525	ksingh116@gmail.com	13.05.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		310	CS (COMM)	CS (COMM)780/2025	09-07-2025	AURA BUILDWELL PVT LTD Vs ECL FINANCE LTD	Shubhanshu Gupta	9958855177		20.06.2025
		310	CS (COMM)	CS (COMM)781/2025	09-07-2025	SANJEEV KUMAR GARG Vs NARBADA IMPEX PVT LTD	Nirdosh Sharma	9810060720	nksadvocate3@gmail.com	01.08.2025
		310	CS (COMM)	CS (COMM)786/2025	11-07-2025	MS SATGURU NX Vs MANJEET SINGH GROVER	Jagadish Sethi	9810250220	jagadishsethi@yahoo.co.in	07.07.2025
		310	CS (COMM)	CS (COMM)793/2025	12-07-2025	STERLING IMPEX Vs ANIL TRADING COMPANY	Raveesh Thukral & Shubham Mahajan	9810166390	nmatassociates@gmail.com	05.10.2024
		310	CS (COMM)	CS (COMM)794/2025	12-07-2025	TRUEWARE INTERNATIONAL LLP Vs RIDHIMA SALES	Alok Dev	9718090890	hevalok99@gmail.com	06.06.2025
		310	CS (COMM)	CS (COMM)810/2025	17-07-2025	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD EDUCATIONAL AND	Shivendra Pratap Singh	9953394364	shivendra@theacemeco.com	14.07.2025
		310	CS (COMM)	CS (COMM)821/2025	21-07-2025	Rajesh Kumar Verma Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Vs Kr Singh	9811161525	sksingh116@gmail.com	09.07.2025
		310	CS (COMM)	CS (COMM)844/2025	25-07-2025	M/s FITNESS CONSUMER PVT LTD (THROUGH ITS DIRECTOR RAJ VIKRAM) Vs M/s PTC ENTERPRISES	RAJAGriti /jain	8527506427	lawfirm@unsolvedlegal.com	22.07.2025
		310	CS (COMM)	CS (COMM)860/2025	29-07-2025	SUNITA JAIN Vs KAPIL KUMAR	Sarika Jain	9958923541	sarika0078@gmail.com	06.06.2025
		310	CS (COMM)	CS (COMM)873/2025	31-07-2025	ARYA LIGHTING PVT. LTD. Vs CHISHITI LIGHTAND ELECTRICALS AND ORS.	Sarvajeet Vs Kumar Thakur	9555700013	sarvajeet@sktchambers.com	23.07.2025
12	SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS COMM	709/2025	01.07.2025	M/S EARTHLING V/S M/S SRI SRI MARKETING	RAJIV JAIN	7814482307	RADELEGAL@GMAIL.COM	13.06.2025
		401	EX COMM	307/2025	01.07.2025	SACHIN AGGARWAL V/S GOPAL TRADERS	VIKASH BHARDWAJ	9871640480	ADVBHARDWAJ1984@GMAIL.COM	
		401	EX COMM	309/2025	01.07.2025	YASHPAL KHURANA V/S M/S NARULA & SONS	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	
		401	EX COMM	310/2025	01.07.2025	LAXMI REMOTE INDIA PVT LTD V/S HYDERABAD CABLE DIGITAL SERVICES PVT LTD & ORS	ANMOL CHADHA	9953040018	LAWCMCHAMBERS@GMAIL.COM	
		401	CS COMM	700/2025	01.07.2025	STATE BANK OF INDIA V/S RAJ RANI	A.K. ROUT	9999132159	AKROUTADVOCATE@GMAIL.CO	06.06.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		401	CS COMM	714/2025	01.07.2025	M/S TRADING INTERNATIONAL PVT LTD V/S M/S SARASWATI INDUSTRIES	RRMUNISH VOHRA	9811427955	MUNISHLAW.VOHRAGMAIL.COM	23.06.2025
		401	EX COMM	319/2025	02.07.2025	VISHAL GUPTA V/S MUNISH ANAND	PUNIT JAIN	9810024729	PUNIT JAIN ADVOCATE@GMAIL	
		401	OMP I COMM	509/2025	02.07.2025	HDFC BANK LTD V/S AABIDA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
		401	OMP I COMM	510/2025	02.07.2025	HDFC BANK LTD VS PRERNA SHARMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
		401	OMP I COMM	511/2025	02.07.2025	HDFC BANK LTD V/S SUNITA RANI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
		401	OMP I COMM	512/2025	02.07.2025	HDFC BANK LTD V/S MAYANK LOCHAB	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
		401	CS COMM	742/2025	03.07.2025	RAJESH KAPOOR V/S SRIMANDER DASS & SONS	LOKESH NATH JHA	9910515215	ADVLOKESH86@GMAIL.COM	24.04.2025
		401	EX COMM	325/2025	04.07.2025	ALOK PACKAGING PVT LTD V/S DHARMESH KALRA	SANJAY KUMAR	8826430730		
		401	OMP I COMM	535/2025	05.07.2025	TATA CAPITAL LTD V/S KAMLESH KUMAR PATEL	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
		401	EX COMM	24/2025	05.07.2025	M/S SHARMA ENTERPRISES V/S UNION OF INDIA	BIPIN KR PRABHAT	9911371736	PRABHATBIPIN@GMAIL.COM	
		401	OMP I COMM	540/2025	07.07.2005	HDFC BANK LTD V/S RAM SINGH YADAV	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
		401	CS COMM	763/2025	07.07.2025	CHAUDHARY CHEMICAL INDUSTRIES V/S BISHA DEVELOPERS PVT LTD	HIREIN SHARMA	9811367166	HIREINSHARMAADVOCATE@GMAIL.COM	28.03.2025
		401	EX COMM	334/2025	08-07-2025	PARVEEN KUMAR V/S MOHINDER KUMAR GANDHI				
		401	CS COMM	783/2025	09.07.2025	M/S ASHISH METALS V/S JAGAT SINGH	AMIT GUPTA	9810224624	AMITGUPTADV366@GMAIL.COM	29.05.2025
		401	OMP I COMM	566/2025	09.07.2025	UGRO CAPITAL LTD V/S RKG INTERNATIONAL	AMIT KUMAR SINHA			

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSE RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		401	MISC DJ	525/2025	09.07.2025	SHILPA KHANNA V/S SUMIT CHOPRA	S.B. SPANDEY	9313780408	SBPANDEY@YAGOO.COM	
		401	CS COMM	792/2025	11.07.2025	BANK OF BARODA V/S SRISHTI AGGARWAL				
		401	OMP I COMM	576/2025	14.07.2025	PIRAMAL FINANCE V/S RAGHUNATH R	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	
		401	OMP I COMM	577/2025	14.07.2025	PIRAMAL FINANCE V/S REENA K	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	
		401	OMP I COMM	575/2025	14.07.2025	PIRAMAL FINANCE V/S BINOJ SEBASTIAN	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATS@GMAIL.COM	
		401	EX COMM AWARD BY ARB COMM	26/2025	14.07.2025	M/S SHIVRUN ELECTRIC V/S PUBLIC WORKS DEPARTMENT	SHANSHAN ADV	9811384868	ADVOCATEVARUNHANS@GMAIL.COM	
		401	CS COMM	807/2025	16.07.2025	M/S BHALLA & BHALLA LEGAL LLP V/S RELIANCE HOME FINANCE LTD				
		401	OMP I COMM	604/2025	18.07.2025	DCB BANK LTD V/S SUJEET SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
		401	OMP I COMM	606/2025	18.07.2025	DCB BANK LTD V/S TASAVVAR ALAMADIN	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
		401	OMP I COMM	607/2025	18.07.2025	DCB BANK LTD V/S RAMBHOLA KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
		401	OMP I COMM	608/2025	18.07.2025	DCB BANK LTD V/S RAKESH KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
		401	CS COMM	827/2025	21.07.2025	CANARA BANK V/S VAIBHAV AGGARWAL	AMIT GUPTA	9810224624	AMITGUPTADV366@GMAIL.COM	17.04.2025
		401	OMP I COMM	623/2025	21.07.2025	TATA CAPITAL LTD V/S ARJUN RAM	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			OMP I COMM	636/2025	22.07.2025	UGRO CAPITAL LTD V/S GARGI INFRAVISION PVT LTD	AMIT KUMAR SINHA			
		401	CS COMM	831/2025	22.07.2025	M/S TRUEWARE INTERNATIONAL LLP V/S GAGAN ENTERPRISES	DEVALOK DEV	9718090890	DEVALOK99@GMAIL.COM	06.06.2025

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		401	EX COMM AWARD BY ARB. COMM	30/2025	22.07.2025	CITY SWEEP SERVICES LLP V/S MCD	SARAD KUMAR SUNNY	9958178853	SARADKSUNNY@GMAIL.COM	
		401	CS COMM	841/2025	24.07.2025	HITENDER KUMAR JAIN &ORS V/S MANOJ TIWARI	RAJESH SHARMA	9211326600		16.07.2025
		401	CS COMM	851/2025	26.07.2025	M/S SSG AUTOMOTIVE COMPONENTS PVT LTD V/S M/S SEAHAWK LOGISTICS & ORS	RISHABH KR THAKUR	9810167916	ADF.RISHBHAKUR@GMAIL.COM	24.06.2025
		401	CS COMM	852/2025	26.07.2025	PATANJALI FOODS LTD V/S SANJEEV GOYAL TRADING AS M/S BISHAMMI				
		401	OMPI COMM	672/2025	26.07.2025	ANITA DEVI V/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMPI COMM	673/205	26.07.2025	ANITA DEVI V/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMPI COMM	674/2025	26.07.2025	PRERNA RAMAWAT &ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMPI COMM	675/2025	26.07.2025	PRERNA RAMAWAT &ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMPI COMM	676/2025	26.07.2025	PRERNA RAMAWAT &ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMPI COMM	677/2025	26.07.2025	PRERNA RAMAWAT &ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMPI COMM	678/2025	26.07.2025	TULSI MALHOTRA V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMPI COMM	679/2025	26.07.2025	PULKIT MALHOTRA V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMPI COMM	680/2025	26.07.2025	GURMEET THUKRAL &ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMPI COMM	681/2025	26.07.2025	ASHWINI CHADDA V/S NEWO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMPI COMM	682/2025	26.07.2025	GURMEET THUKRAL &ORS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSE RESPONDENT NAME	ADVOCAT	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			401	OMPI COMM	683/2025	26.07.2025	YASHVIR KADYAN M/S DEVELOPERS PVT LTD V/S NEO	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	684/2025	26.07.2025	SANTOSH M/S DEVELOPERS PVT LTD V/S NEO	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	685/2025	26.07.2025	SANTOSH M/S DEVELOPERS PVT LTD V/S NEO	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	686/2025	26.07.2025	ANURAG MOHAN BHATNAGAR V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMPI COMM	687/2025	26.07.2025	VIKRAM DHAWAN M/S DEVELOPERS PVT LTD V/S NEO	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	CS COMM	857/2025	28.07.2025	MOHD QADEER PROP OF MS MEHTAB EXPORT HOUSE V/S M/S OPINE INDIA				
			401	CS COMM	861/2025	29.07.2025	M/S MIGLANI ENTERPRISES V/S M/S BRAHMI HEALTHCARE PVT LTD	SAMEER SIDHAR	9999918302	SAMEER.SIDHAR@METROPOLITANLEGAL.IN	
			401	CS COMM	865/2025	30.07.2025	M/S DURGAM INTERNATIONAL V/S M/S DACC INTERNATIONAL PVT LTD & ORS	N.K. JAIN	9811109763	GIRISHGAURAV@YAHOO.COM	21.07.2025
			401	CS COMM	871/2025	30.07.2025	A.K. ELECTRICALS V/S HYATT REGENCY GURGAON	ABHINAV GARG	9810196968	ADV.ABHINAVGARG@GMAIL.COM	25.07.2025
			401	CS COMM	872/2025	30.07.2025	NANAYA AIRCONN LTD V/S AVI AUTOMOTIVE PVT LTD	MAYANK GOEL	9999340256	MINGLAWOFFICE@GMAIL.COM	01.07.2025
			401	MISC DJ	587/2025	31.07.2025	M/S KIRAN ROADWAYS LTD V/S M/S GOVIND CABLES INDUSTRIES & ORS	HARPREET SINGH	9891769954		
13	SH. M.K. NAGPAL DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	MISC DJ- 495/2025	01.07.25	SAPAN MALIK VS JOGINDER YADAV	kushagra bansal	9999468603	kushagrabansal@akassociates.org.in	NA
			COURT ROOM 402	CIVIL SUIT	M EX 578/2025	01.07.25	M/S GANGA PARSHAD SINGAL & VS DELHI URBAN SHELTER IMPROVEMENT BOARD	Satyajit Kumar	9555215464	cinmoyassociates@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM) 699/2025	01.07.25	M/S R K GOEL ABHAY KUMAR JAIN VS MCD	Avinash Kumar Trivedi	9871441764	aktivedilawoffices@gmail.com	06/06/25

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		402	CIVIL SUIT	CS (COMM) 715/2025	01.07.25	M/S TRADING INTERNATIONAL PVT LTD VS M/S PAARTH GRAPHICS	Munish Vohra	9811427955	munishlaw.vohra@gmail.com	30/05/25
		402	CIVIL SUIT	CS (COMM) 716/2025	01.07.25	UNION BANK OF INDIA VS KISHAN LAL	ALOK KUMAR	9911000126	ALOKA	05/06/25
		402	CIVIL SUIT	CS (COMM) 717/2025	01.07.25	STATE BANK OF INDIA VS BASIK KHAN	Gopal chand Sharma	9810210832	vijayprakash9682@gmail.com	04/06/25
		402	CIVIL SUIT	CS (COMM) 718/2025	01.07.25	NARESH KUMAR SIDDH MEHTA	Rishabh VS Gupta	8586834657	rishabhgupta.la@nyer@gmail.com	09/06/25
		402	CIVIL SUIT	CS (COMM) 719/2025	01.07.25	M/S S B SHAH AND CO PVT LTD VS M/S PARIDHI INDUSTRIES	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	11/06/25
		402	CIVIL SUIT	CS (COMM) 720/2025	01.07.25	M/S LINING TAX CORP. VS M/S BUZZ RETAIL	KARAN BIDHURI	8799735374	NA	09/09/24
		402	CIVIL SUIT	OMP(I) (COMM) 502/2025	01.07.25	TATA CAPITAL LTD VS SYED TAHA USMAN	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
		402	CIVIL SUIT	OMP(I) (COMM) 503/2025	01.07.25	HDFC BANK LTD SURENDRA YADAV	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
		402	CIVIL SUIT	OMP (COMM) 30/2025	01.07.25	M/S JEWEL ANODIZING WORKS VS M/S CLIX CAPITAL SERVICES PVT LTD	AMIT KUMAR BANSAL	9723759126	adv.dhrumit@yahoo.com	NA
		402	CIVIL SUIT	EX. (COMM) 302/2025	01.07.25	R K JAIN PROP VIDHI TOYS VS ROUSHAN KUMAR GUPTA	KULDEEP KUMAR	8802108285	advocatekuldeepkumar77@gmail.com	NA
		402	CIVIL SUIT	CS (COMM) 739/2025	03.07.25	RAKESH KUMAR VS MCD	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	09/06/25
		402	CIVIL SUIT	OMP(I) (COMM) 536/2025	05.07.25	TATA CAPITAL LTD VS SATYAKAM KAM SHARMA	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
		402	CIVIL SUIT	EX. (COMM) 331/2025	05.07.25	SHISHPAL MCD	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	NA
		402	CIVIL SUIT	OMP(I) (COMM) 541/2025	07.07.25	HDFC BANK LTD VS JAFAR BABUDDIN	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
		402	CIVIL SUIT	OMP(I) (COMM) 542/2025	07.07.25	HDFC BANK LTD VS RAJNI	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA

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		402	CIVIL SUIT	MISC DJ- 528/2025	09.07.25	RAJESH JALOTA VS PRADEEP KAPOOR	AMARDEEP MAINI	9818451845	advocatemaini@gmail.com	NA
		402	CIVIL SUIT	CS (COMM) 777/2025	09.07.25	SHAH RUKH KHAN VS A TO Z CHEMICALS	MANISH ZMAKHJIA	8826079887	NA	11/06/25
		402	CIVIL SUIT	CS (COMM) 778/2025	09.07.25	JAI NARAIN BANSAL VS ANAMIKA GULATI	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	04/07/25
		402	CIVIL SUIT	CS (COMM) 779/2025	09.07.25	YOGESH AGGARWAL VS MCD	SATYENDR KUMAR SINGH	9811161525	ksingh116@gmail.com	14/05/25
		402	CIVIL SUIT	CS (COMM) 790/2025	11.07.25	PAPPU SETHI PROPRIETOR MS PAPPU SETHI VS MCD AND ANOTHER	ROBIN BHARDWAJ	9560905884	robinbhardwaj529@gmail.com	05/06/25
		402	CIVIL SUIT	CS (COMM) 797/2025	14.07.25	AMIT TYAGI VS YATINDRA NIRVIK	BHARAT KUMAR	9811165700	vpranalegalassociates@gmail.com	09/07/25
		402	CIVIL SUIT	CS (COMM) 802/2025	15.07.25	INDER SARAN MEHRA VS KRISHNA MOHAN	NITIN SINGH KATHAYAT	9910902824	tuvsingh1964@gmail.com	11/07/25
		402	CIVIL SUIT	CS (COMM) 803/2025	15.07.25	NANYA AIRCCON LTD VS MAHINDER JINDAL	NITIN PVT GOEL	9999340256	mnglawoffice@gmail.com	01/07/25
		402	CIVIL SUIT	OMP(I) (COMM) 584/2025	15.07.25	PIRAMAL FINANCE LTD VS GAURAV THAKARE	ANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	NA
		402	CIVIL SUIT	OMP(I) (COMM) 585/2025	15.07.25	PIRAMAL FINANCE LTD VS AJAY KUMAR ANUSUNURI	ANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	NA
		402	CIVIL SUIT	OMP(I) (COMM) 586/2025	15.07.25	TATA CAPITAL LTD VS SHOAIB NAWAB KHAN	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
		402	CIVIL SUIT	OMP(I) (COMM) 601/2025	18.07.25	DCB BANK LTD VS VIR SINGH	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
		402	CIVIL SUIT	OMP(I) (COMM) 602/2025	18.07.25	DCB BANK LTD VS JAIBIR SINGH	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
		402	CIVIL SUIT	COUNTER CLAIM 33/2025	19.07.25	M/S VARAHAMURTI FLEXIRUB INDUSTRIES Vs M/S KONARK FIRE SOLUTIONS	NA	NA	NA	NA
		402	CIVIL SUIT	EX. (COMM) 355/2025	21.07.25	M/S DESIGNERS HOME VS CCW SPECIALITIES PVT LTD	SAMYAK JAIN	NA	NA	NA

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		COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM) 639/2025	22.07.25	UGRO CAPITAL LTD VS AMANKUMAR ENGINEERING WORKS	AMIT KUMAR SINHA	9990659331	NA	NA
		COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM) 640/2025	22.07.25	UGRO CAPITAL LTD VS V GKUMAR INDUSTRIES	AMIT KUMAR SINHA	9990659331	NA	NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM) 839/2025	24.07.25	ANKIT KANSAL VS RAJIV KUMAR MAHAJAN	SEEMA GUPTA	9968722450	adv.seemagupta2018@gmail.com	19.07.25
		COURT ROOM 402	CIVIL SUIT	M EX 632/2025	31.07.25	NEERAJ NATH SHARMA VS RAJENDER PRASAD AND ETC	SURENDRA KUMAR SHARMA	NA	NA	NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM) 876/2025	31.07.25	M/S MOGLI LABS INDIA PVT. LTD VS LIBRA INTERNATIONAL LTD AND ORS	TARUN VERMA	9871495838	starunverma@gmail.com	26.07.25
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS	Counter Claim/26/2025	01-07-2025	DILIP SOLANKI PROPRIETOR, M/S DILIP SOLANKI AND ASSOCIATES Vs MOHIT GUPTA PROPRIETOR	Shanker Kashyap(P),	9899036093	kartickay7@gmail.com	05-06-2025
			CS	CS (COMM)/525/2025	01-07-2025	UCO BANK Vs PRINCE BHADANA AND ANR	Kamlesh Kumar Tiwari(P),	9310019131	ad.kamleshtiwari@gmail.com	12-06-2025
			CS	CS (COMM)/529/2025	01-07-2025	M/S NAVRAJESH LABELS PVT LTD Vs M/S GRAFAX TEXTILES PVT LTD	RAJESH MAHINDR M(SU(P),	9810194135	rajshmahindru@gmail.com	10-06-2025
			CS	CS (COMM)/530/2025	01-07-2025	M/S MITARTH INDIA PVT LTD THROUGH ITS AR MR RISHI MITTAL Vs MR RAJIB PATRA PROP. OF M/S	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	09-06-2025
			CS	CS (COMM)/554/2025	04-07-2025	Bank of Baroda Vs JESSICA BHALLA	amit mahaliyan(P),	8275092500	kumar.adv1954@gmail.com	02-07-2025
			CS	CS (COMM)/575/2025	10-07-2025	MAHALAXMI SALES CORPORATION Vs AGAM PHOTVOLTIC SOLUTIONS	ankur tripathi(P),	9871381699	advpranavshukla@gmail.com	28-05-2025
			CS	CS (COMM)/577/2025	10-07-2025	Ms Hardwyn India Limited Vs MAA DURGA ENTERPRISES	JYOTI VERMA(P),	9999440419	vikasbhatia280@gmail.com	18-06-2025
			CS	CS (COMM)/580/2025	11-07-2025	M/S SYNOKEM PHARMACEUTICALS LTD Vs M/S STARUS PHARMACEUTICALS PRIVATE LIMITED	Prateek Mehta(P),	9717198858	mailadvocatevikas@gmail.com	08-07-2025
			CS	CS (COMM)/579/2025	11-07-2025	M/s Indian Oil Corporation Ltd Vs M/s G K Dairy and Milk Product Pvt Ltd	Kunal Kalra(P),	98712028645	kkalra.adv@gmail.com	23-07-2021
			CS	CS (COMM)/583/2025	12-07-2025	STATE BANK OF INDIA Vs MANBIR	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	08-07-2025

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			CS	CS (COMM)/604/2025	18-07-2025	M/S GAMBE CHANGERS TEXFAB PVT LTD Vs M/S DEVYA OERSEAS AND ANB	Bharat Deep Singh(P),	9911770005	bharatdeepingh@gmail.com	03-02-2025
			CS	CS (COMM)/609/2025	21-07-2025	M/s Manchanda Mills Pvt Ltd Vs M/S AVA APPARELS LLP AND ORS	Ashish Kapur(P),	981166800	kapurassociates235@gmail.com	12-06-2025
			CS	CS (COMM)/613/2025	22-07-2025	UNION BANK OF INDIA Vs MANOJ KUMAR PROP OF SHRI KRISHNA TRADERS	Sandeep (P),	8800892099	dhariwalsandee9905@gmail.com	17-07-2025
			CS	CS (COMM)/617/2025	23-07-2025	UNION BANK OF INDIA Vs Chinkey Prop of Krishna Glass House	Sandeep (P),	8800892099	dhariwalsandee9905@gmail.com	17-07-2025
			CS	CS (COMM)/626/2025	25-07-2025	M/S LEO ENVIRONMENT PVT LTD THROUGH ITS DIRECTOR SH RAKESH BAJAJ Vs. M/S JETWAD	Sunil Kumar(P),	7011098578	nailnoor.gmail.com	22-07-2025
15	MS. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	CS/(COMM)	533/2025	01.07.2025	AGRICULTURE PRODUCE MKT. ASSOCIATE VS. THE DELHIS STATE COOPERATIVE BANK	AHLAWAT	9810134741	avnish@ahlawatassociates.in	30.05.2025
			CS/(COMM)	534/2025	01.07.2025	PARAS PETRO PLAST INDIA VS. A K PETROCHEMICALS PVT LTD	SURINDER JAIN	9312414473	surinderjain666@gmail.com	20.01.2025
			CS/(COMM)	536/2025	01.07.2025	KAMLESH GOYAL NEERAJ SACHDEVA	SB PANDEY VS.	931380908	spandey7@yahoo.com	10.10.2024
			CS/(COMM)	537/2025	01.07.2025	UNION BANK OF INDIA VS. KULWANT AGGARWAL	DEEPA VS. GUPTA	9312292558	advocate.deepa.gupta@gmail.com	24.04.2025
			CS/(COMM)	538/2025	01.07.2025	PINKY GUPTA VS. TAQUEE AHMAD	SANCHAI GOYAL	999905195	advocategoyal@gmail.com	02.06.2025
			CS/(COMM)	539/2025	01.07.2025	UNION BANK OF INDIA VS. KISHAN LAL	ALOK KR.	9911000126	alokadv2001@gmail.com	01.06.2025
			CS/(COMM)	540/2025	01.07.2025	HPM CHEMICALS AND FERTILIZERS VS. ALBATA BIOTECH	KAMAL GARG	9899607559	kamalgarg.adv@gmail.com	02.06.2025
			CS/(COMM)	542/2025	01.07.2025	GOPAL RAM POLYTECH PVT LTD	PARVESH BANSAL	8010909016	rational.ratio@gmail.com	23.06.2025
			CS/(COMM)	546/2025	02.07.2025	BANK OF MAHARASHTRA VS. LUCKY SINGH TRDER AND SERVICES	SUMAN KUMAR VS. LUCKY SINGH AND SERVICES	9540649131	advocatesuman82@gmail.com	07.06.2025
			CS/(COMM)	547/2025	02.07.2025	BANK OF MAHARASHTRA VS. LUCKY SINGH TRDER AND SERVICES	SUMAN KUMAR VS. LUCKY SINGH AND SERVICES	9540649131	advocatesuman82@gmail.com	08.06.2025

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			CS/(COMM)	553/2025	04.07.2025	BANK BARODA YOGESH BHALLA	OF RAMESH KUMAR MAHALIYAN	8275092500	kumar.adv1954@gmail.com	09.06.2025
			CS/(COMM)	556/2025	05.07.2025	PARVEEN KUMAR SACHIN MANGAAL	VS. YASH SINGHAL	8057399884	awaffaris@gmail.com	03.07.2025
			CS/(COMM)	557/2025	05.07.2025	SUNITA THAREJA MITHITA SCOOTER	VS. DR. VIHAY SINGH	9212574762	advocatevjs@gmail.com	10.06.2025
			CS/(COMM)	565/2025	08.07.2025	PANASONIC HOLDINGS CORPORATION VS. ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	04.07.2025
			CS/(COMM)	566/2025	08.07.2025	M/S MARKETING PVT LTD VS. M/S C P AND ASSOCIATES PVT LTD	KITRAJEEV JHA	9873921590	rjeevjha2004@yahoo.co.in	04.07.2025
			CS/(COMM)	572/2025	10.07.2025	BANK BARODA SUSHIL KUMAR	OF DEEPA VS. GUPTA	9312292558	advocate.deepa.gupta@gmail.com	09.07.2025
			CS/(COMM)	578/2025	11.07.2025	MAHARAJA SHOE CO YUSUF JAMAL	VS. PRAMOD AGGARWAL	9810682372	shekhawatlegal@yahoo.in	14.05.2025
			CS/(COMM)	584/2025	14.07.2025	M/S FACILITY MANAGEMENT VS. M/S EPIC FILMS	GOSHUBHAM TYAGI	9953098537	shubham.advocate0511@gmail.com	04.07.2025
			CS/(COMM)	585/2025	14.07.2025	SUSHIL KUMAR NAYYAR	VS. HONEY SINGH	92127374	ankul.adhana@gmail.com	07.07.2025
			CS/(COMM)	590/2025	16.07.2025	PLATINEX BATHWARE INDIA PVT LTD VS. TSH LUXURY PVT LTD	DBHARAT BHUSHAN	9910403763	advbharatbhusan328@gmail.com	14.07.2025
			CS/(COMM)	27/2025	17.07.2025	PULKIT BAMBHA VS. MAHALAXMI LUMBERS PVT LTD	SAMEER SIDHAR	9999918302	sameer.sidhar@metropolitaneegal.in	14.07.2025
			CS/(COMM)	608/2025	21.07.2025	CANARA BANK VS. PRAKASH	ASHOK KUMAR	9560396555	kakkarashok@rediffmail.com	15.07.2025
			CS/(COMM)	611/2025	22.07.2025	BANK MAHARASHTRA VS. ANAMIKA	OF BIJAY MOHAN GUSWAMI	9015893668	advbmg2016@gmail.com	15.07.2025
			CS/(COMM)	615/2025	23.07.2025	COFE IMPEX PVT LTD VS. TECHNOVERHAUL IT	VARUN VS. GUPTA	9810476767	gupta.varuni@gmail.com	21.07.2025
16	SH. RAGHUBIR SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		Execution (Comm.)/199/2025	01-07-2025	Gurbir Singh Vs Gurbinder Singh				

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Misc DJ/612/2025	01-07-2025	Kartar Shokeen Vs Guruji Fashion	Kaunharshit Jain	91-9899113806	contact@harshijain.co.in	Nil
				M-Ex/305/2025	04-07-2025	M/S SHRI RAM ENTERPRISES Vs M/S SAGAR MOTOR PARTS AND ORS				
				Execution (Comm.)/211/2025	05-07-2025	SUBHNEN IMPEX LLP Vs MADIX CONCEPTS CO				
				CS (COMM)/561/2025	07-07-2025	PRASHANT THAPLIYAL Vs M S SUPER MARCHE 37 TRADERS LLP THROUGH ONE	Naresh Talwar	9811257563	Not Mentioned	11-06-2025
				CS (COMM)/562/2025	07-07-2025	STATE BANK OF INDIA Vs SHYAM KALI	Manoj Kumar Panday	6543718566	advpandevmanoj@gmail.com	05-06-2025
				CS (COMM)/563/2025	07-07-2025	JASVINDER KAUR Vs GLANK SINGH GOPAL	Arjun Singh Khurana	9899498684	Arjuns1988@gmail.com	04-06-2025
				CS (COMM)/564/2025	07-07-2025	M/s Bhagwati Enterprises Vs Austen Distributers	Maasatish Sharma	9213120025	Not Mentioned	10-06-2025
				OMP (COMM.)/850/2025	09-07-2025	Yes Bank Ltd Vs MANISH KUMAR	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	07-07-2025
				CS (COMM)/573/2025	10-07-2025	Ms Reeta Build Con Pvt Ltd Vs Mahavir Engineers		9999440419	Vikasbhatia28@gmail.com	13-09-2024
				OMP (COMM.)/859/2025	10-07-2025	Yes Bank Ltd Vs AMITABH MALAVIYA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
				OMP (COMM.)/860/2025	10-07-2025	Yes Bank Ltd Vs ASHISH ARORA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
				Misc DJ/691/2025	11-07-2025	LONGLASST INC Vs SPARTA SECURITY AND ALLIED SERVICES				
				Execution (Comm.)/220/2025	15-07-2025	CANARA BANK Vs REKHA RANI PROP DEEPIKA ENTERPRISES				
				OMP (COMM.)/868/2025	15-07-2025	Yes Bank Ltd Vs YAMINI THUKRAL	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil
				OMP (COMM.)/869/2025	15-07-2025	Yes Bank Ltd Vs NITIN SAXENA	Lalit panday	8130383143	lalitpadeyadvassosiates@gamil.com	Nil

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				OMP (COMM.)/870/2025	15-07-2025	Yes Bank Ltd Vs INDERJEET YADAV	Lalit panday	8130383143	lalitpadeyadvasosiates@gamil.com	Nil
				OMP (COMM.)/871/2025	15-07-2025	YES BANK LTD Vs RAM RAJ CHANDRA				
				CS (COMM)/588/2025	16-07-2025	BANK OF BARODA Vs SUMAN		9312292558	advocate.deepa.gupta@gamil.com	Not Mentioned
				CS (COMM)/589/2025	16-07-2025	M/S C CONSTRUCTION COMPANY PVT LTD Vs M/S EUTAIR EQUIPMENTS	Manish Kaushik	981866733	mkaushik76@gamil.com	
				CS (COMM)/592/2025	17-07-2025	OM LOGISTICS LIMITED Vs ALTIGREEN PROPULSION LABS PRIVATE LIMITED		9810163624	advocatearun23@gmail.com	04-07-2025
				Misc Dj/709/2025	17-07-2025	SARASWATI WOOD PRIVATE LIMITED Vs OMITTIMBER TRADERS	RANDHIR KUMAR	9899978028	Not Mentioned	Nil
				M-Ex/309/2025	18-07-2025	RANJAN CHHABRA MITTAL PORTFOLIOS PRIVATE LIMITED Vs				
				CS (COMM)/599/2025	18-07-2025	NITIN SEHGAL Vs SHREYAS KADYAN	SHASHANK SHARMA	9560417636	Not Mentioned	14-07-2025
				CS (COMM)/600/2025	18-07-2025	SACHDEVA INDUSTRIES Vs NAVREEN ENTERPRISES	DIVYA KALRA	9990825222	ADVDIVYAKALRA@GAMIL.COM	09-07-2025
				CS (COMM)/601/2025	18-07-2025	State Bank of India Vs Ramk Kishan Gupta	KRISHAN KUMAR SHARMA	9315165656	ADVKRISHNA411@GAMIL.COM	05-05-2025
				CS (COMM)/606/2025	21-07-2025	Levi Strauss and Company Owner Proprietor	PRAMOD KUMAR	9718209970	astha@thlegi st.com	06-05-2025
				M-Ex/310/2025	22-07-2025	M/S SHRI RAM ENTERPRISES Vs M SATGURU MOTORS PARTS AND ORS				
				CS (COMM)/612/2025	22-07-2025	M/S Eximcorp India Pvt Ltd THROUGH Authorised Representative Aashish Kumar Vs M/S ADIEN	Abhas Mishra	9811673672	Not Mentioned	15-07-2025
				OMP (COMM.)/884/2025	22-07-2025	Shriram Finance Ltd Vs MUSTAKIM	Manoj Kumar	Not Mentioned	Not Mentioned	Nil
				OMP (COMM.)/885/2025	22-07-2025	Shriram Finance Ltd Vs AMEENUL HAQ	Manoj Kumar	Not Mentioned	Not Mentioned	Nil

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Execution (Comm.)/228/2025	23-07-2025	Sita Ram And Company Pvt Ltd Vs SHRI RAGHAVENDRA SAW MILL and TIMBER DEPOT				Nil
				CS (COMM.)/614/2025	23-07-2025	RAJ LUBRICANTS Vs THE ASSISTANT ENGINEER	RK bhola	7838809822	RAJEEVKRBHOLA@GMAIL.COM	17-07-2025
				Execution (Comm.)/230/2025	24-07-2025	NAVEEN JAIN Vs SAGAR BUCKLES PVT LTD				Nil
				OMP (COMM.)/901/2025	24-07-2025	AXIS BANK LTD Vs SARWAN SINGH	Lalit panday	8130383143	lalitpadeyadvasosiates@gamil.com	Nil
				OMP (COMM.)/903/2025	24-07-2025	AXIS BANK LTD Vs VIKRANT TRADING CO	Lalit panday	8130383143	lalitpadeyadvasosiates@gamil.com	Nil
				Execution (Comm.)/231/2025	25-07-2025	sun broadcast equipments pvt ltd Vs mahendra patkar proprietor vision 9				
				CS (COMM.)/625/2025	25-07-2025	BANK BARODA MOHIT SHARMA	DEEPA VS GUPTA	9312292558	ADCOATE.DEEPA.GUPTA@GMAIL.COM	Nil
				Execution (Comm.)/235/2025	26-07-2025	Sita Ram And Company Pvt Ltd Vs Hemalatha				
				CS (COMM.)/635/2025	28-07-2025	Precious Electrochem India Private Limited Vs Rajesh Jalota	SHREYA NARAYAN	7838418306	NARYANSHEYA@HOTMAIL.COM	Not Mentioned
				OMP (COMM.)/931/2025	28-07-2025	YES BANK LTD Vs HEMANT BELIYAN	Lalit panday	8130383143	lalitpadeyadvasosiates@gamil.com	Nil
				OMP (COMM.)/932/2025	28-07-2025	AXIS BANK LTD Vs EDWARD MASIH	Lalit panday	8130383143	lalitpadeyadvasosiates@gamil.com	Nil
				OMP (COMM.)/933/2025	28-07-2025	AXIS BANK LTD Vs ARUN RAY	Lalit panday	8130383143	lalitpadeyadvasosiates@gamil.com	Nil
				OMP (COMM.)/936/2025	31-07-2025	AXIS BANK LTD Vs SHEKHAR CHAUHAN	Lalit panday	8130383143	lalitpadeyadvasosiates@gamil.com	Nil
				OMP (COMM.)/937/2025	31-07-2025	AXIS BANK LTD Vs ANITA	Lalit panday	8130383143	lalitpadeyadvasosiates@gamil.com	Nil
				OMP (COMM.)/938/2025	31-07-2025	AXIS BANK LTD Vs ANITA	Lalit panday	8130383143	lalitpadeyadvasosiates@gamil.com	Nil

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17	SH. AGGARWAL, SANJEEV DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/522/2025	01-07-2025	PUNEET SINGH KALRA UDHAV AGARWAL VS SUBTIASH CHUGH		8595005005	manthanlawfir@gmail.com	22-05-2025
				CS (COMM)	CS (COMM)/535/2025	01-07-2025	TVISHI SERVICE PRIVATE LIMITED VS PICCADILY HOTELS PRIVATE LIMITED	RAJIV VIRMANI	9811427844	mail@tvamevleagl.com	21-06-2025
				CS (COMM)	CS (COMM)/543/2025	01-07-2025	TULSHI STAINLESS STEELS PVT LTD VS BALWANT SINGH	TARUN DIWAN	9999779373	tarunsiwanu@gmail.com	06-06-2025
				CS (COMM)	CS (COMM)/544/2025	02-07-2025	STATE BANK OF INDIA VS SHAKUNTALA	KRISHNA VSKR SHARMA	9315165656	advkrishna1411@gmail.com	26-06-2025
				CS (COMM)	CS (COMM)/550/2025	02-07-2025	PARAS PETRO PLAST INDIA PVT LTD VS TATA AIG GENERAL INSURANCE CO LTD	AMIT KUMAR VS MAIHAN	9871897844	savlawassociate@gmail.com	16-06-2025
				OMP (I) COMM (COMM.)	OMP (COMM.)/814/2025	02-07-2025	YES BANK LTD VS VLJAY SINGH	KARTIK KUMAR	999933217	legalask@gmail.com	NIL
				OMP (I) COMM (COMM.)	OMP (COMM.)/816/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS MANPREET ALAGH	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
				OMP (I) COMM (COMM.)	OMP (COMM.)/817/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS AMAR JWOTI KUMAR SINHA	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
				OMP (I) COMM (COMM.)	OMP (COMM.)/818/2025	02-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS SUKHPAL SINGH	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
				OMP (I) COMM (COMM.)	OMP (COMM.)/819/2025	02-07-2025	AXIS BANK LTD VS SHAHEEN JAMAL	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
				CS (COMM)	CS (COMM)/551/2025	03-07-2025	NAV LABELS PVT LTD VS GRAFAX GARMENTS PVT LTD	RAJESH MAHINDR	9810194135	rajeshmahindru@gmail.com	10-06-2025
				CS (COMM)	CS (COMM)/552/2025	03-07-2025	DHIRAJ BHASIN VS TRILOK CHAND SHARMA	SUBHASH CHANDRA JHA	9971847561	hahjaco@gmail.com	09-06-2025
				OMP (I) COMM (COMM.)	OMP (COMM.)/820/2025	03-07-2025	YES BANK LTD VS MAHESH SHARMA	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
				OMP (I) COMM (COMM.)	OMP (COMM.)/821/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS SURENDER SINGH	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
				OMP (I) COMM (COMM.)	OMP (COMM.)/822/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS CHETAN KUMAR	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL

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			OMP (I) COMM	OMP (COMM.)/823/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS SHERA	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/824/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD VS AMOL MADHUKAR KULKARNI	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			CS (COMM)	CS (COMM)/555/2025	04-07-2025	PALM INFRACON LTD VS RELIANCE INDUSTRIES LTD	SEEMA KHATRI	9999903919	Adv.seema07@gmail.com	11-06-2025
			OMP (I) COMM	OMP (COMM.)/841/2025	04-07-2025	YES BANK LTD VS ASHVINDERS ABHILASHI	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/842/2025	04-07-2025	YES BANK LTD VS RAJ GUPTA	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/843/2025	04-07-2025	YES BANK LTD VS SAHIL MANOJ KUMAR	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/844/2025	04-07-2025	YES BANK LTD VS GAURAV KATOCH	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/845/2025	04-07-2025	YES BANK LTD VS PRAVEEN KUMAR	ANANJAY SINGH	7030378800	asaplegalandadvocates@Rmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/848/2025	08-07-2025	HDFC BANK LIMITED VIKAS CHAUHAN	MANISH SHANKER VERMA	9650810426	msvermachambers@gmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/851/2025	09-07-2025	YES BANK LTD VS AVNISH MISHRA	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			CS (COMM)	CS (COMM)/576/2025	10-07-2025	BANK OF BARODA MRS NIRMALA	DEEPA GUPTA	9312292558	advocate.deepagupta@gmail.com	09-07-2025
			CS (COMM)	CS (COMM)/582/2025	12-07-2025	YAGYA VALKYA SHUKLA SANJAY TANWAR	SHARAD MALHOTRA	9953018022	malhotrasharad2@gmail.com	04-03-2025
			OMP (I) COMM	OMP (COMM.)/865/2025	14-07-2025	DHIRAJ BHASIN VS CHAND SHARMA	LALIT TRILOK PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/866/2025	14-07-2025	YES BANK LTD VS SHRIPAL KESHRI	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			CS (COMM)	CS (COMM)/587/2025	15-07-2025	CENTRAL BANK OF INDIA VS RAKESH PANDIT PROP OF MS ENTERPRISES	AMAR SINGH	9810047059	apexlaw261@gmail.com	10-07-2025

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			CS (COMM)	CS (COMM)/593/2025	17-07-2025	BALAJI ACTION BUILDWELL PVT LTD VS KAJAL KUMARI	ABHISHEK HARJIKA	9310008854	aharjika12@gmail.com	26-01-2025
			CS (COMM)	CS (COMM)/595/2025	17-07-2025	BANK BARODA CYCLOOK TECHIES PVT LTD	OPAKSHAY VSRAJ	9650501903	advhunnyshanna.28@gmail.com	11-06-2025
			CS (COMM)	CS (COMM)/596/2025	17-07-2025	SH BABBAR PROPRIETOR OF SHIVALIK ADVERTISING VS M S LEHAR ADVERTISING	VIKRAM SINGH HANS	810209575	legalask@gmail.com	08-07-2025
			OMP (I) COMM	OMP (COMM.)/874/2025	(I)17-07-2025	YES BANK LTD VS BABU RAM	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/875/2025	(I)17-07-2025	YES BANK LTD VS VIKASH TYAGI	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			CS (COMM)	CS (COMM)/602/2025	18-07-2025	PUNJAB NATIONAL BANK VS SHRIR. PRAVEEN KUMAR GULATI	AVADHESH SHAKYA	9810362626	akshakya01@gmail.com	16-07-2025
			OMP (I) COMM	OMP (COMM.)/887/2025	(I)22-07-2025	SHRIRAM FINANCE LTD VS MUSTAKIM	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	NIL
			OMP (I) COMM	OMP (COMM.)/888/2025	(I)22-07-2025	SHRIRAM FINANCE LTD VS NAFASAT ALI	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	NIL
			OMP (I) COMM	OMP (COMM.)/889/2025	(I)22-07-2025	SHRIRAM FINANCE LTD VS INTJAR	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	NIL
			CS (COMM)	CS (COMM)/618/2025	23-07-2025	UNION BANK OF INDIA VS GAGAN ARORA PROP OF MS GURUKIRPA TELECOM	SANDEEP	800892099	dhariwalsandee9905@gmail.com	17-07-2025
			CS (COMM)	CS (COMM)/622/2025	24-07-2025	ZIRCON EXPORTS LTD GANNON DUNKERLEY AND CO LTD	PVT PRATYARK VS VATSA	7503710142	dhariwalsandee9905@gmail.com	18-07-2025
			CS (COMM)	CS (COMM)/623/2025	24-07-2025	ZIRCON EXPORTS LTD RISHABH BUILDCON	PVT PRATYARK VS VATSA	7503710142	shreciexoffice@gmail.com,	18-07-2025
			CS (COMM)	CS (COMM)/624/2025	24-07-2025	ZIRCON EXPORTS LTD VS S ENTERPRISES (PROPRIETOR MS LALITA)	PVT PRATYARK VS VATSA	7503710142	shreciexoffice@gmail.com,	18-07-2025
			OMP (I) COMM	OMP (COMM.)/909/2025	(I)24-07-2025	AXIS BANK LTD VS ASHOK KUMAR	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/910/2025	(I)24-07-2025	AXIS BANK LTD VS KRISHNA NAND JAISWAL	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL

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			OMP (I) COMM	OMP (COMM.)/911/2025	24-07-2025	AXIS BANK LTD VS PUSHPA BISTH	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/912/2025	24-07-2025	AXIS BANK LTD VS ABHISHEK SHARMA	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/913/2025	24-07-2025	AXIS BANK LTD VS JITU JAIN	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/914/2025	24-07-2025	AXIS BANK LTD VS MADHAV GUPTA	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			CS (COMM)	CS (COMM)/627/2025	25-07-2025	UCO BANK VS ASHU PLASTIC	BHANU KAUSHIK	9213348091	kaushikv.1965@yahoo.com	15-05-2025
			CS (COMM)	CS (COMM)/629/2025	28-07-2025	KANIKA ANAND VS AMITANAND LAKHMANI	SUDHIR ANAND	9560322277	advocatsudhiranand@gmail.com	24-07-2025
			CS (COMM)	CS (COMM)/630/2025	28-07-2025	SHINE SERVICES PRIVATE LIMITED VS VIKAS SEHGAL	ARTI AVADH KAUSHIK	9911455431	theadvocacyfirm@gmail.com	04-07-2025
			OMP (I) COMM	OMP (COMM.)/926/2025	28-07-2025	AXIS BANK LTD VS VARINDER KUMAR	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/927/2025	28-07-2025	AXIS BANK LTD VS MOHAMMAD IQBAL	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			CS (COMM)	CS (COMM)/637/2025	31-07-2025	RESOL VINYL AND CHLORIDES LTD VS GOFLEX LTD	MUKESH KUMAR	9810682372	shekhawatlegal@yahoo.com	14-07-2025
			OMP (I) COMM	OMP (COMM.)/950/2025	31-07-2025	AXIS BANK LTD VS HARPREET SINGH	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/951/2025	31-07-2025	AXIS BANK LTD VS ASHISH KUMAR MODANWAL	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
			OMP (I) COMM	OMP (COMM.)/952/2025	31-07-2025	AXIS BANK LTD VS RIMPY KUMAR	LALIT PANDEY	8130383143	alitpandevassociates@gmail.com	NIL
18	SH. AJAY GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)/523/2025	CS (COMM)/523/2025	01-07-2025	Hind Health and Enviro Solutions Pvt Ltd Vs NKG Infrastructure Ltd	Deepak Kumar	9968575155	heepakjha318@gmail.com	06.06.2025
			CS (COMM)/526/2025	CS (COMM)/526/2025	01-07-2025	SHANKAR SINGHAL REGAL POLYTECH PRIVATE LIMITED	LAL Parvesh Bansal	8010909016	rationale.ratio@gmail.com	26.06.2025

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			CS (COMM)/528/2025	CS (COMM)/528/2025	01-07-2025	RAJESH KATHPALIA Vs RAJ KUMAR MITTAL	Esha Chawla	7700000476 7700000249	vohraassociates1947@gmail.com	17.01.2025
			CS (COMM)/548/2025	CS (COMM)/548/2025	02-07-2025	SARAOGI SUPER SALES PVT LTD Vs MUDITI FASHIONS	Varun Bedi	8285672608	advocatevarunbedi@gmail.com	28.06.2025
			CS (COMM)/567/2025	CS (COMM)/567/2025	08-07-2025	ASICS Corporation Vs Ashok Kumar	SHRAVAN KUMAR BANSA	6201970125	unitedmark@unitedandunited.com	04.07.2025
			CS (COMM)/571/2025	CS (COMM)/571/2025	10-07-2025	Canara Bank Vs Akshay proprietor of Aska	Sumit Virmani	9873245548	virmanilawco@gmail.com	08.07.2025
			CS (COMM)/581/2025	CS (COMM)/581/2025	12-07-2025	MS SUNDEEP INDUSTRIES Vs NIDHI AGGARWAL	Vash Sharma	9953546358	raptabhanu198@gmail.com	30.05.2025
			CS (COMM)/597/2025	CS (COMM)/597/2025	18-07-2025	MIS SHIVR ELECTRIC Vs MIS BAGGA ENTERPRISES	Ravi Krishan Chandna	9711752002	ravikrishanchandna@gmail.com	08.07.2025
			CS (COMM)/598/2025	CS (COMM)/598/2025	18-07-2025	State Bank Of India Vs BECHAN YADAV	Ashok Kumar	9811896060	KUMARASHOKADVOCAETE@GMAIL.COM	17.07.2025
			CS (COMM)/607/2025	CS (COMM)/607/2025	21-07-2025	CANARA BANK Vs BALJEET SINGH	Ashok Kumar	9560396555	kakkarashok@rediffmail.com	16.07.2025
			CS (COMM)/616/2025	CS (COMM)/616/2025	23-07-2025	ZIRCON EXPORTS LTD Vs SAYAH HOMES PVT LTD	SHREY DADHEEC	7503710142	shreelexoffice@gmail.com	18.07.2025
			Counter Claim/36/2025	Counter Claim/36/2025	25-07-2025	Harbans Singh Bhullar Vs Tradex India Pvt Ltd	Sumesh Gandhi	7011794418	sumeshgandhi20@gmail.com	04.11.2024
			CS (COMM)/632/2025	CS (COMM)/632/2025	28-07-2025	M/s Jay Mata Engineering Works Vs M/s Brother Hotel Supply	Balraj Bhardwaj	9899184786	advocatebalraj8@gmail.com	24.07.2024
			Counter Claim/37/2025	Counter Claim/37/2025	31-07-2025	Gopal Krishna Khanna Vs M s Guruji Sweets	Vikas Kaushik	9871123812	vak.kaushik@gmail.com	23.10.2023
			CS (COMM)/640/2025	CS (COMM)/640/2025	31-07-2025	BANK BARODA Vs MOHD HASHIM	Girish Verma	9811135305	egal.gva@gmail.com	23.07.2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)/531/2025	CS (COMM)/531/2025	01-07-2025	Hind Health and Enviro Solutions Pvt Ltd Vs Logix Heights Pvt Ltd	DEEPAK KUMAR	9868575155	DEEPAKJHA31@GMAIL.COM	09-06-2025
			CS (COMM)/532/2025	CS (COMM)/532/2025	01-07-2025	GENETIX BIOTECH LIMITED Vs ISMART INNOVATIONS PRIVATE LIMITED	MADHAV ASLAGAWRI	8700568976	MADHAV@RKGCO.COM	12-06-2025

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			OMP (COMM.)/767/2025	OMP (COMM.)/767/2025	01-07-2025	YES BANK LTD Vs MD SAMOON	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	28-06-2025
			OMP (COMM.)/769/2025	OMP (COMM.)/769/2025	01-07-2025	YES BANK LTD Vs SAURABH MISHRA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	28-06-2025
			OMP (COMM.)/770/2025	OMP (COMM.)/770/2025	01-07-2025	Yes Bank Ltd Vs HARJEET KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
			OMP (COMM.)/772/2025	OMP (COMM.)/772/2025	01-07-2025	Yes Bank Ltd Vs SHREE BALAJI SANITARY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
			OMP (COMM.)/773/2025	OMP (COMM.)/773/2025	01-07-2025	Yes Bank Ltd Vs VIJAY KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	23-06-2025
			OMP (COMM.)/778/2025	OMP (COMM.)/778/2025	01-07-2025	Yes Bank Ltd Vs ANIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
			OMP (COMM.)/779/2025	OMP (COMM.)/779/2025	01-07-2025	Yes Bank Ltd Vs ANIL KUMAR DUBEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
			OMP (COMM.)/781/2025	OMP (COMM.)/781/2025	01-07-2025	Yes Bank Ltd Vs POOJA RANI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
			OMP (COMM.)/783/2025	OMP (COMM.)/783/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs MOHD RAJA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-06-2025
			OMP (COMM.)/784/2025	OMP (COMM.)/784/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SHOIVE AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-06-2025
			OMP (COMM.)/786/2025	OMP (COMM.)/786/2025	01-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SHAMBU PRASAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-06-2025
			Execution (Comm.)/201/2025	Execution (Comm.)/201/2025	02-07-2025	Naini Fincap Limited Vs DOLI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
			Execution (Comm.)/202/2025	Execution (Comm.)/202/2025	02-07-2025	MS FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICE INDIA PVT LTD Vs MD AMIT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
			Execution (Comm.)/203/2025	Execution (Comm.)/203/2025	02-07-2025	Aqualite Industries Private Limited Vs NASIM AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025
			CS (COMM)/549/2025	CS (COMM)/549/2025	02-07-2025	NAINI FINCAP LIMITED Vs RAM SAGAR RAI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-06-2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			OMP (COMM.)/802/2025	(I)OMP (COMM.)/802/2025	(I)02-07-2025	AXIS BANK LTD Vs KULWANT CHAGGAR	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-06-2025
			OMP (COMM.)/803/2025	(I)OMP (COMM.)/803/2025	(I)02-07-2025	AXIS BANK LTD Vs SUNIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	14-06-2025
			OMP (COMM.)/804/2025	(I)OMP (COMM.)/804/2025	(I)02-07-2025	AXIS BANK LTD Vs RAMESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	14-06-2025
			OMP (COMM.)/805/2025	(I)OMP (COMM.)/805/2025	(I)02-07-2025	AXIS BANK LTD Vs SANJAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	14-06-2025
			OMP (COMM.)/806/2025	(I)OMP (COMM.)/806/2025	(I)02-07-2025	AXIS BANK LTD Vs VIKRAM SINGH YADAV	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	14-06-2025
			OMP (COMM.)/807/2025	(I)OMP (COMM.)/807/2025	(I)02-07-2025	YES BANK LTD Vs BIRENDERSINGH	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATE S@GMAIL.COM	13-06-2025
			OMP (COMM.)/809/2025	(I)OMP (COMM.)/809/2025	(I)02-07-2025	YES BANK LTD Vs RAHUL MALHOTRA	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATE S@GMAIL.COM	13-06-2025
			OMP (COMM.)/810/2025	(I)OMP (COMM.)/810/2025	(I)02-07-2025	AXIS BANK LTD Vs ASHOK KUMAR	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-06-2025
			OMP (COMM.)/811/2025	(I)OMP (COMM.)/811/2025	(I)02-07-2025	AXIS BANK LTD Vs HARJEET SINGH	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-06-2025
			OMP (COMM.)/812/2025	(I)OMP (COMM.)/812/2025	(I)02-07-2025	AXIS BANK LTD Vs BALIDEEN S	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	16-06-2025
			OMP (COMM.)/813/2025	(I)OMP (COMM.)/813/2025	(I)02-07-2025	YES BANK LTD Vs SHASHI	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	07-06-2025
			Ex.COMM Award by Arb Comm./28/2025	Ex.COMM - Award by Arb Comm./28/2025	03-07-2025	M/S AAR KAY FIN LEASE PVT LTD Vs SMT ASHA JHA AND ORS				
			OMP (COMM.)/827/2025	(I)OMP (COMM.)/827/2025	(I)03-07-2025	YES BANK LTD Vs SHRIRAM SHARMA	KARTIK KUMAR	011-26211488	LEGAL@KATYALASSOCIATES.COM	02-07-2025
			OMP (COMM.)/829/2025	(I)OMP (COMM.)/829/2025	(I)03-07-2025	Shriram Finance Ltd Vs PREM SINGH	MANOJ KUMAR	9811133644		01-07-2025
			OMP (COMM.)/830/2025	(I)OMP (COMM.)/830/2025	(I)03-07-2025	Shriram Finance Ltd Vs NARENDRA	MANOJ KUMAR	9811133644		01-07-2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			OMP (COMM.)/831/2025	OMP (COMM.)/831/2025	03-07-2025	Shriram Finance Ltd Vs VIKRAM VERMA	MANOJ KUMAR	9811133644		01-07-2025
			OMP (COMM.)/832/2025	OMP (COMM.)/832/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs SHAWAZ SIDDIQUI	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	01-07-2025
			OMP (COMM.)/833/2025	OMP (COMM.)/833/2025	03-07-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs AFNAM AHMAD	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	01-07-2025
			OMP (COMM.)/840/2025	OMP (COMM.)/840/2025	04-07-2025	Hdfc Bank Limited Vs SHER SINGH	MANISH SHANKAR VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	03-07-2025
			Execution (Comm.)/210/2025	Execution (Comm.)/210/2025	05-07-2025	STATE BANK OF INDIA Vs RAHUL DEY				
			CS (COMM)/558/2025	CS (COMM)/558/2025	05-07-2025	ROYAL TILE MACHINES TARA MACHINES AND TECH SERVICE PVT LTD	AMARENDRA KUMAR DUBEY	9599801188	GLOBALVISIONLAWOFFICE@GMAIL.COM	04-07-2025
			CS (COMM)/568/2025	CS (COMM)/568/2025	08-07-2025	NARENDR NATH JHA Vs CHING SHIHH PVT LTD	RAJESH KUMAR	8130182787		07-07-2025
			CS (COMM)/569/2025	CS (COMM)/569/2025	08-07-2025	STATE BANK OF INDIA Vs RAMESH				
			Execution (Comm.)/217/2025	Execution (Comm.)/217/2025	09-07-2025	Ankit Singh Vs Rattan Lal				
			CS (COMM)/570/2025	CS (COMM)/570/2025	09-07-2025	M/S RADHA VALLABH ENTERPRISES THROUGH PARTNER	SHRIRAMIT SANDUJA	9810954389	AMITSANDUJA99@GMAIL.COM	08-07-2025
			OMP (COMM.)/849/2025	OMP (COMM.)/849/2025	09-07-2025	Yes Bank Ltd Vs PRISHA TRADERS	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	08-07-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS(COMM)	490/2025	03.07.2025	TERRY MASCARENHAS VS. SOURCE GAIN CONSULTING PVT. LTD. AND ORS	C.L.A.P JURIS	9971374150	CLAPJURIS.LEGAL@GMAIL.COM	06.06.2025
			CS(COMM)	496/2025	04.07.2025	CANARA BANK VS. ISHWARI PRASAD SRIVASTAVA	SUSHIL KUMAR RAI	9868422289, 9717568635	RAISUSHILO915@GMAIL.COM	06.06.2025
			CS(COMM)	495/2025	04.07.2025	MS. BIMAL ENTERPRISES VS. FAST AND ENTERPRISES	M.S. BOBEROI AND ASSOCIATES	9990011586	MSOBEROIASOCIATES@GMAIL.COM	12.06.2025
			CS(COMM)	494/2025	04.07.2025	M/S CALPRO SPECIALITIES PVT. LTD. VS. RAJENDRA SING CHASNDEL	DIWAN SING CHAUHAN	9810274088	DIWAKALI990@GMAIL.COM	02.06.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		1	CS(COMM)	493/2025	04.07.2025	CANARA BANK VS. SH. RANJAN SEN	SUSHIL KUMAR RAI	9868422289, 9717568635	RAISUSHILO915@GMAIL.COM	06.06.2025
		1	CS(COMM)	492/2025	04.07.2025	NEXT RADIO LTD. VS. MR. ASHFAQUE AHMED ABDULGANI SHAIKH	AMIT BAJAJ	9213187809, 9811700978	ADVOCATE.PNET@GMAIL.COM	30.06.2025
		1	CS(COMM)	499/2025	05.07.2025	ANI MEDIA PVT. LTD. VS. MAHESH RAJESH KESHWALA	MAYANK CHANDIOK	9899675905	MCHANDOK@UNUMLAW.IN	10.06.2025
		1	OMP(COMM)	92/2025	07.07.2025	BHARAT SANCHAR NIGAM LIMITED VS. M/S GAYTRI INTERNATIONAL	PRADEEP KUMAR MATHUR	9013560594	MATHURPKM@YAHOO.CO.IN	30.06.2025
		1	CS(COMM)	512/2025	09.07.2025	VISHWINDER NATH GUPTA & ORS. VS. ANSAL DIVIANI K CH-1 FLAT OWNERS, ASSOCIATION & ORS.	ISHAAN VERMA	9910665271, 9811932314	VVKANDCOMPANY@GMAIL.COM	04.06.2025
		1	CS(COMM)	518/2025	11.07.2025	SUNITA LAKRA VS. M/S ANAND PRAAKRITI AATTHYA LLP & ORS.	DALIP ANAND	9873476262, 8851351510, 9873476464	DALIPANAND991@GMAIL.COM	16.06.2025
		1	CS(COMM)	519/2025	11.07.2025	PADAM SINGH JAIN COMPANY VS. M/S. NKG INFRASTRUCTURE LIMITED	HARVIND KUMAR TIWARY	9811973202, 9212596288	ARVIND2BHUN@GMAIL.COM	27.03.2025
		1	CS(COMM)	522/2025	12.07.2025	M/S. VELOGICS (INDIA) PVT. LTD. VS. M/S. LAW FARM RENON INDIA PVT. LTD.	SURI COMPANY, LAW FARM	99099486000, 9081107700	LITIGATION@SURICO.IN	13.06.2025
		1	CS(COMM)	523/2025	12.07.2025	KELSON STORAGE SYSTEM PVT. LTD VS. ECLAT INDIA PRIVATE LTD.	VARUN KHERA	9911263236	VARUNKHERA97@GMAIL.COM	12.06.2025
		1	CS(COMM)	524/2025	12.07.2025	M/S. NEW HORIZONS FINTECH PRIVATE LTD. VS. INDIORIENT ENTERPRISES LTD & ORS.	DEEPAK AGRAWAL	9818462250	AGRLEDEEP@GMAIL.COM	02.07.2025
		1	CS(COMM)	534/2025	14.07.2025	HUGO BOSS AG VS. JAGDEEP SINGH	UNITED SUNITED	91141085620	UNITEDMARK@UNITEDANDUNITED.COM	03.06.2025
		1	CS(COMM)	535/2025	14.07.2025	STATE BANK OF INDIA VS. RAJESH RAJESH	RAJESH KUMAR SHANDILYA	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	29.04.2025
		1	CS(COMM)	533/2025	14.07.2025	STATE BANK OF INDIA VS. VIMLA DEVI	RAJESH KUMAR SHANDILYA	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	29.04.2025
		1	CS(COMM)	532/2025	14.07.2025	STATE BANK OF INDIA VS. RAMWATI	RAJESH KUMAR SHANDILYA	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	29.04.2025
		1	CS(COMM)	531/2025	14.07.2025	STATE BANK OF INDIA VS. JUGAL	RAJESH KUMAR SHANDILYA	9312993437	SHANDILYALAWOFFICES@GMAIL.COM	29.04.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		1	CS(COMM)	530/2025	14.07.2025	SHRI PARVEEN JAIN & ANR. VS. UNION BANK OF INDIA	RITURAJ BISWAS	9999023225	RITURAJBISWAS@GMAIL.COM	24.01.2025
		1	CS(COMM)	529/2025	14.07.2025	KULVINDER SINGH VS. DR. RAKESH AGGARWAL	JITIN MANN	9873558888	MANNASSO247@GMAIL.COM	07.07.2025
		1	CS(COMM)	540/2025	16.07.2025	EDELMAN INDIA PRIVATE LTD. VS. B9 BEVERAGES PTE LTD.	VIPUL WADHWA	9873779113	VIPULWADHWA@SINGHANIA.COM	05.07.2025
		1	COUNTER CLAIM	32/2025	16.07.2025	SANJEEV KUMAR VS. M/S. AIWA COUNSUMER PRODUCTS LLP	AMIT SHERAWAT	9810147210	SHERAWAT.AMIT@REDIFFMAIL.COM	02.07.2025
		1	CS(COMM)	545/2025	17.07.2025	M/S JAINSONS DEPARTMENTAL STORES VS. M/S A HOSPITALITY VENTURE LLP	PUNEET DHAWAN	9899141610	AORPUNEET@GMAIL.COM	11.07.2025
		1	CS(COMM)	544/2025	17.07.2025	M/S BACKCOURT VS. DELHI KANNADA EDUCATION SOCIETY (REGD.)	SHIVEK RAI KAPOOR	8860151818	SHIVEKRAIKAPOOR@GMAIL.COM	10.07.2025
		1	CS(COMM)	549/2025	18.07.2025	M/S JAINSONS DEPARTMENTAL STORES VS. M/S WORLDMARK RESTAURANT	PUNEET DHAWAN	9899141610	AORPUNEET@GMAIL.COM	12.07.2025
		1	CS(COMM)	552/2025	19.07.2025	HERO INVESTCORP PVT. LTD. & ANR. VS. ASHOK KUMAR (JOHN DOE)	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM	14.07.2025
		1	CS(COMM)	553/2025	19.07.2025	HERO INVESTCORP PVT. LTD. & ANR. VS. ASHOK KUMAR (JOHN DOE)	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM	14.07.2025
		1	CS(COMM)	554/2025	19.07.2025	DEUTSCHE BANK AG VS. MS. JYOTI SINGH, PROPRIETOR OF M/S. SHRI SALES	SURI COMPANY, MS. JYOTI SINGH, PROPRIETOR OF M/S. SHRI SALES	99971357074	LITIGATION@SURICO.IN	29.04.2025
		1	CS(COMM)	564/2025	23.07.2025	M/S DEVIYANI FOOD INDUSTRIES LTD. VS. M/S VEC CHOCOLATE MANUFACTURERS PVT. LTD.	AMIT BAJAJ	9811700978, 9213187809	ADVOCATE.PUNEET@GMAIL.COM	15.07.2025
		1	OMP(COMM)	110/2025	23.07.2025	M/S EVOLVEN FITNESS HOUSE OF FITNESS PVT. LTD.	NIKHIL PUROHIT	9425929897	JATIN_LALWANI@YAHOO.COM	21.04.2025
		1	CS(COMM)	569/2025	25.07.2025	NAMREET AUTOWORKS LLP VS. INTERGLOBE AVIATION LTD.	RAKESH KUMAR	9711749492	MATWA2006@GMAIL.COM	17.07.2025
		1	CS(COMM)	568/2025	25.07.2025	KHEM KARAN SURANA VS. HERO MOTOR CORP.	MEENAKSHI JOSHI	9871494890	MEENAKSHIJOSHI125@GMAIL.COM	21.07.2025
		1	CS(COMM)	578/2025	26.07.2025	MR. AVINASH RASTOGI VS. M/S SRADYA LIFE CARE PVT. LTD. AND ANR.	CHATTERJEE AND CO.	9811758559, 7827087686	ARCNCYOY@GMAIL.COM	07.07.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	577/2025	26.07.2025	M/S LAXMI PRINT N PACK VS. MEDIROSE AND DRUGS AND PHARMACEUTICALS PVT. LTD.	BHARAT BHUSHAN ASSOCIATE	9910403763, 7838273763	ADVBHARATBHUSHAN328@GMAIL.COM	06.07.2025
			1	CS(COMM)	600/2025	29.07.2025	SAVLEEN KAUR PROP. OF M/S PROFESSIONAL MANAGEMENT VS. MINISTRY OF DEFENCE THE BY GAO	SANJEEV KUMAR	9310466556	SKLEGALSOLUTION1@GMAIL.COM	17.07.2025
			1	CS(COMM)	597/2025	29.07.2025	CANARA BANK V.S BABITA ANR.	PRATAP CHANDRA RANA	not available	PRANA25000@GMAIL.COM	22.07.2025
			1	CS(COMM)	596/2025	29.07.2025	M/S PRAYAG POLYMERS PVT. LTD. VS. M/S PRAYAG CORPORATION	SIROHI ASSOCIATE	9873929297, 7838343021	ROBINSIROHI89@GMAIL.COM	13.06.2025
			1	CS(COMM)	599/2025	29.07.2025	OZONE BIOTECH PVT. LTD. VS. AASIF RAMZAN	SAURABH MISHRA	9810668329	not available	17.07.2025
			1	CS(COMM)	598/2025	29.07.2025	M/S BANSIWAL SERVICE STATION SANDEEP KUMAR VS.	VIKRAM JIT SAINI	7838437811	ADV.SAINI7075@GMAIL.COM	21.07.2025
21	SH. BALWANT BANSAL, JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)/486/2025	CS (COMM)/486/2025	03-07-2025	GM MODULAR PVT LTD Vs ARJUN SINGH	Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	02.07.2025
			25	CS (COMM)/489/2025	CS (COMM)/489/2025	03-07-2025		Rajendra yadav(P),	9312046733	yadavrazen@gmail.com	30.06.2025
			25	CS (COMM)/488/2025	CS (COMM)/488/2025	03-07-2025		SHASHWAT PARIHAR(P),	7903889268	shashwatadv@gmail.com	30.06.2025
			25	CS (COMM)/487/2025	CS (COMM)/487/2025	03-07-2025		Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	01.07.2025
			25	CS (COMM)/498/2025	CS (COMM)/498/2025	05-07-2025		Sanjay Bajaj(P),	9811082913	sanjaybajaj@bbsdelhi.com	28.06.2025
			25	CS (COMM)/503/2025	CS (COMM)/503/2025	07-07-2025		Rishabh Dua(P),	9958903588	Duarisbabhl@gmail.com	24.06.2025
			25	CS (COMM)/502/2025	CS (COMM)/502/2025	07-07-2025	Canara Bank Vs NISHA JAIN	ANUJ AGARWAL(P),	9911333431	NOT PROVIDED	02.07.2025
			25	CS (COMM)/505/2025	CS (COMM)/505/2025	08-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	01.07.2025
			25	CS (COMM)/513/2025	CS (COMM)/513/2025	10-07-2025		Niraj Kumar(P),	9811306559	egalmindstinternational@gmail.com	29.06.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		25	CS (COMM)/517/2025	CS (COMM)/517/2025	11-07-2025		Kulwant Kaur(P),	8851351510	NOT PROVIDED	04.07.2025
		25	CS (COMM)/516/2025	CS (COMM)/516/2025	11-07-2025		KUSHAGRA BANSAL(P),	NOT PROVIDED	NOT PROVIDED	06.07.2025
		25	CS (COMM)/526/2025	CS (COMM)/526/2025	12-07-2025		SANJAY JAIN(P),	8860635799	communication@lexcorp.org.in	30.06.2025
		25	CS (COMM)/525/2025	CS (COMM)/525/2025	12-07-2025		Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	11.07.2025
		25	CS (COMM)/536/2025	CS (COMM)/536/2025	14-07-2025		Gaurav Patel(P),	9455160761	katvalawlp@gmail.com	05.07.2025
		25	CS (COMM)/539/2025	CS (COMM)/539/2025	15-07-2025		RAHUL MALHOTRA(P),	9899218215	rahulsmalhotra@gmail.com	08.07.2025
		25	CS (COMM)/543/2025	CS (COMM)/543/2025	17-07-2025	STATE BANK OF INDIA Vs BEENA		9312993437	shandilyalawoffices@gmail.com	11.07.2025
		25	CS (COMM)/542/2025	CS (COMM)/542/2025	17-07-2025	STATE BANK OF INDIA Vs CHANDI		9312993437	shandilyalawoffices@gmail.com	11.07.2025
		25	CS (COMM)/541/2025	CS (COMM)/541/2025	17-07-2025		PUNEET DHAWAN(P),	9899141610	aorpuneet@gmail.com	11.07.2025
		25	CS (COMM)/550/2025	CS (COMM)/550/2025	18-07-2025		PUNEET DHAWAN(P),	9899141610	aorpuneet@gmail.com	10.07.2025
		25	CS (COMM)/556/2025	CS (COMM)/556/2025	19-07-2025		SANJAY KUMAR(P),	9818336108	sanjavkadvocate@gmail.com	12.07.2025
		25	CS (COMM)/558/2025	CS (COMM)/558/2025	21-07-2025		aastha sharma(P),	9810481016	mail@thelegist.com	15.07.2025
		25	CS (COMM)/557/2025	CS (COMM)/557/2025	21-07-2025	ADIDAS AG Vs Owner Proprietor	aastha sharma(P),	9810481016	mail@thelegist.com	06.07.2025
		25	CS (COMM)/560/2025	CS (COMM)/560/2025	22-07-2025	CANAR BANK Vs ADITYA KUMAR	ANUJ AGARWAL(P),	9911333431	NOT PROVIDED	18.07.2025
		25	CS (COMM)/561/2025	CS (COMM)/561/2025	22-07-2025		Gunjit(P),	9818993836	himanshuharbola@gmail.com	08.07.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		25	CS (COMM)/563/2025	CS (COMM)/563/2025	23-07-2025			DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
		25	CS (COMM)/571/2025	CS (COMM)/571/2025	25-07-2025			Varun Mittal(P),	9953062629	vm@vkmlegal.com	15.07.2025
		25	CS (COMM)/570/2025	CS (COMM)/570/2025	25-07-2025			Arvind Gupta(P),	9811088800	NOT PROVIDED	16.07.2025
		25	CS (COMM)/588/2025	CS (COMM)/588/2025	26-07-2025			DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
		25	CS (COMM)/587/2025	CS (COMM)/587/2025	26-07-2025			DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
		25	CS (COMM)/586/2025	CS (COMM)/586/2025	26-07-2025			DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
		25	CS (COMM)/585/2025	CS (COMM)/585/2025	26-07-2025			DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
		25	CS (COMM)/584/2025	CS (COMM)/584/2025	26-07-2025			DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
		25	CS (COMM)/583/2025	CS (COMM)/583/2025	26-07-2025			DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
		25	CS (COMM)/582/2025	CS (COMM)/582/2025	26-07-2025			DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
		25	CS (COMM)/589/2025	CS (COMM)/589/2025	28-07-2025			Sachin Mittal(P),	9810166992	smalawyers@gmail.com	22.07.2025
		25	CS (COMM)/590/2025	CS (COMM)/590/2025	28-07-2025			Shweta Bakshi(P),	9313908609	ARUNTONI@yahoo.com	22.07.2025
		25	CS (COMM)/595/2025	CS (COMM)/595/2025	29-07-2025			DHEERAJ KUMAR(P),	9310466556	sklegalsoution1@gmail.com	19.07.2025
		25	CS (COMM)/594/2025	CS (COMM)/594/2025	29-07-2025	Canara Bank Vs Subash Chandra Gautam		Pratap Chandra Rana(P),	9990366723	prana25000@gmail.com,	11.07.2025
		25	CS (COMM)/593/2025	CS (COMM)/593/2025	29-07-2025			DHEERAJ KUMAR(P),	9310466556	sklegalsoution1@gmail.com	30.06.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		25	CS (COMM)/601/2025	CS (COMM)/601/2025	30-07-2025		RAJIV BAJAJ(P),	8800794355	rbajajadvocate@gmail.com	28.07.2025
		25	CS (COMM)/604/2025	CS (COMM)/604/2025	31-07-2025		Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	25.07.2025
		25	CS (COMM)/603/2025	CS (COMM)/603/2025	31-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
		25	CS (COMM)/605/2025	CS (COMM)/605/2025	31-07-2025	PARMOD DANG Vs ALOK D MART		9891105323	nsvasisht117@gmail.com	23.07.2025
		25	CS (COMM)/606/2025	CS (COMM)/606/2025	31-07-2025		Kanishk Ahuja(P),	9717119436	Kanishk.ahuja@k.l.colegal.com	28.07.2025
		25	CS (COMM)/602/2025	CS (COMM)/602/2025	31-07-2025		DEEPANKUR SONDHI(P),	9990659331	NOT PROVIDED	02.07.2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FORCS RECOVERY	CS (COMM)/485/2025	02-07-2025	REVEK PLASTICISERS PVT LTD VS ABHINAV GUPTA PROPRIETOR	BHARAT GUPTA(P),	9013534938	bharat.gupta@outlook.in	06-06-2025
		24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/89/2025	03-07-2025	UNION OF DALIP INDIA VS NEWS BHARAT CONSTRUCTION COMPANY	DALIP SINGH(P),	9953096660	legal_matrix@mail.com baisoyassociates@hotmail.com	05-06-2025
		24	SUIT FORCS RECOVERY	CS (COMM)/491/2025	03-07-2025	M S COFEVARUN IMPEX PVT LTD VS M S CREATIVE COMPUTERS THROUGH ITS PROPRIETOR	VARUN GUPTA(P),	9312902140	varunguptallb@gmail.com	05-06-2025
		24	SUIT FORCS RECOVERY	CS (COMM)/497/2025	04-07-2025	M/S PARAGON INDUSTRIES LTD THOROUGH ITS AUTHORIZED REPRESENTATIVE - MR. RAJESH	JAGRITI JAIN(P),	8007218437	jagritijain95@gmail.com	23-06-2025
		24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/91/2025	05-07-2025	NETI HARIALIA VS JASNO SOLUTIONS (OPC) PVT LTD	SANJEEV(P),	9312313917	not available	05-06-2025
		24	SUIT FORCS RECOVERY	CS (COMM)/501/2025	05-07-2025	STATE BANK OF INDIA VS SWATI MITTAL PROP M/S SHRI HAR SAHAY MAL TRADERS	GOPAL CHAND SHARMA(P),	7838929829	sharma9683@gmail.com	23-05-2025
		24	SUIT FORCS RECOVERY	CS (COMM)/500/2025	05-07-2025	SUPRABHA MITRA THROUGH SPA), HOLDER VS RIZWAN AHMED	ARCHIT SINGHAL(P),	8447958168	lawyer.architsinghal@gmail.com	17-06-2025
		24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/93/2025	07-07-2025	PRAVEEN BHARDWAJ VS MS SBI CARDS AND PAYMENT SERVICES LTD	VINOD KUMAR(P),	9312722414	not available	06-06-2025
		24	SUIT FORCS RECOVERY	CS (COMM)/504/2025	07-07-2025	EXPRESSION PORTFOLIO PVT LTD VS JAGAT	SANJEEV KUMAR(P),	9811387338	sanjeev9657@gmail.com	05-06-2025

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			SUIT FOR RECOVERY	FORCS (COMM)/511/2025	08-07-2025	CANARA BANK VS VIJENDER	KUNAL SHARMA(P)	9910200911	ksalegal16@gmail.com	02-07-2025
			SUIT FOR TRADEMARKS	FORCS (COMM)/508/2025	08-07-2025	COTY INTERNATIONAL BY VS ITC LIMITED	SHRAVAN BANSAL(P)	9810017859	skbansalpr@gmail.com	04-07-2025
			OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/97/2025	09-07-2025	UNION OF INDIA VS KUMAR CASHEW EXPORTS	SANYAM JAIN(P)	9953926219	sanyaam07@gmail.com	03-07-2025
			SUIT FOR RECOVERY	FORCS (COMM)/515/2025	10-07-2025	PAPER DREAMS PVT LTD VS ANGSTROM BIOTECH PVT LTD	MOHIT AGGARWAL(P)	9818110100	mohitaggarwal85@gmail.com	07-04-2025
			SUIT FOR TRADEMARKS	FORCS (COMM)/514/2025	10-07-2025	ANI MEDIA PVT LTD VS PATHFINDER BY UNACADEMY	SIDHANT KUMAR(P)	9873047772	sidhant@sidhantkumar.net	31-05-2025
			OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/99/2025	11-07-2025	SEROSOFT SOULATIONS PVT LTD VS DEXTER CAPITAL ADVISORS PVT LTD	DAYANAND SHARMA(P)	NOT AVAILABLE	not available	05-07-2025
			SUIT FOR RECOVERY	FORCS (COMM)/520/2025	11-07-2025	TOYO INK INDIA PVT LTD VS MR ANUJL DAYAL	RANKUR AGGARWAL(P)	987177769	ankuraggarwal1@gmail.com	03-07-2025
			SUIT FOR RECOVERY	FORCS (COMM)/521/2025	11-07-2025	PROFESSIONAL IMPEX PVT LTD VS M/S BRIGHT BEGININGS PRIVATE LIMITED	ANIL KUMAR GUPTA(P)	9891231684	guptalawchambers@yahoo.co.in	27-05-2025
			SUIT FOR TRADEMARKS	FORCS (COMM)/527/2025	12-07-2025	SUPREME INDUSTRIES LTD. VS. SUPREME PETRO FOAM	PRANAV GUPTA	9958123005	pranav@pglawoffice.co.in	05-07-2025
			SUIT FOR RECOVERY	FORCS (COMM)/528/2025	12-07-2025	MOGLI LABS (INDIA) PVT LTD VS SALEEMA BEGUM SHAKE	TARUN VERMA(P)	9310705005	tarunverma.law@gmail.com	01-07-2025
			OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/106/2025	15-07-2025	FITJEE LTD VS SANDEEP KUMAR JHA	MUKESH GOYAL(P)	9953581061	not available	09-07-2025
			SUIT FOR RECOVERY	FORCS (COMM)/547/2025	17-07-2025	STATE BANK OF INDIA VS JAMUNA DEVI	RAJESH KUMAR SHANDILYA(P)	NOT AVAILABLE	not available	29-04-2025
			SUIT FOR RECOVERY	FORCS (COMM)/546/2025	17-07-2025	STATE BANK OF INDIA VS SAILU RAJU	RAJESH KUMAR SHANDILYA(P)	NOT AVAILABLE	not available	29-04-2025
			SUIT FOR RECOVERY	FORCS (COMM)/548/2025	17-07-2025	JAINSONS DEPARTMENTAL STORES VS LAST COURSE HOSPITALITY LLP	PUNEET DHAWAN(P)	9899141610	pd.pdhawan@gmail.com	11-07-2025
			OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/108/2025	18-07-2025	ARJUN RAJ CK VS SBI CARDS AND PAYMENT SERVICES LIMITED	SANGEETH MOHAN K(P)	8587868028	sangeethmohanmny@gmail.com	11-07-2025

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			24	SUIT FORCS RECOVERY (COMM)/551/2025	18-07-2025	JAINSONS DEPARTMENTAL STORES VS SAGA RESTAURANTS LLP	PUNEET DHAWAN(P)	9899141610	pd.pdhawan@gmail.com	11-07-2025
			24	SUIT FORCS TRADEMARKS (COMM)/555/2025	19-07-2025	HERO INVESTCORP PVT LTD AND ANR VS ASHOK KUMAR (JOHN DOE)	KUNAL KHANNA(P)	9999172349	khannakunal24@gmail.com	14-07-2025
			24	SUIT FORCS RECOVERY (COMM)/559/2025	21-07-2025	HERO INVESTCORP PRIVATE LIMITED AND ANR VS OWNER / PROPRIETOR	AASTHA SHARMA(P)	9718209970	aastha89sharma@gmail.com	03-03-2025
			24	SUIT FORCS RECOVERY (COMM)/562/2025	22-07-2025	CANARA BANK VS NEERAJ DUA	ANUJ AGARWAL(P)	9999490798	advocateanujagarwal@yahoo.com	11-07-2025
			24	SUIT FORCS RECOVERY (COMM)/567/2025	24-07-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS RAJENDER SINGH	CHITRA MALHOTRA(P)	NOT AVAILABLE	not available	01-07-2025
			24	SUIT FORCS TRADEMARKS (COMM)/576/2025	26-07-2025	BIKANER BHUJIA UDYOG SANGH VS BTW INDIA PVT LTD	SHAILEN BHATIA(P)	9818558690	advocate.shailenbhatia89@gmail.com	03-06-2025
			24	SUIT FORCS TRADEMARKS (COMM)/572/2025	26-07-2025	BIKANER BHUJIA UDYOG SANGH VS M/S EARTH CRUST PRIVATE LIMITED	SHAILEN BHATIA(P)	9818558690	advocate.shailenbhatia89@gmail.com	03-06-2025
			24	SUIT FORCS RECOVERY (COMM)/591/2025	28-07-2025	VIDYA DEVI VS SUKAM POWER SYSTEM LTD ORS	ARUN BANSAL(P)	9313908609	arunbansaladvocate321@gmail.com	22-07-2025
			24	SUIT FORCS RECOVERY (COMM)/592/2025	29-07-2025	RAJASTHAN RAJPATH FILLING STATION VS M/S AGRO FOODS	MANOJ KUMAR(P)	8750677946	manojbarhela1971@gmail.com	06-05-2025
			24	SUIT FORCS RECOVERY (COMM)/608/2025	31-07-2025	MOHAN SINGH BAI PROP OF M/S GEETA ENTERPRISES VS AKHILESH SINGH PROP OF M/S	MRINENDRA SINGH(P)	NOT AVAILABLE	not available	25-06-2025
23	MS. SAVITA RAO DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	CIVIL CASES CS (COMM)/296/2025	02-07-2025	Small Farmers Agri Consortium Vs Vishwa Agro Tech	Anshul Gupta(P)	9205089671	angpartnerslawyers@gmail.com	15.05.2025
			12, New Court Block-I	CIVIL CASES CS (COMM)/295/2025	02-07-2025	Small Farmers Agri Consortium Vs Sandhyarani Dairy and Agrovet Pvt Ltd	Anshul Gupta(P)	9205089671	angpartnerslawyers@gmail.com	15.05.2025
			12, New Court Block-I	CIVIL CASES CS (COMM)/292/2025	01-07-2025	MAHESH EDIBLE INDUSTRIES LIMITED A COMPANY INCORPORATED UNDER THE	Varnika Bajaj(P)	9838660707	varnikabajajadvocate@gmail.com	25.11.2024
			12, New Court Block-I	CIVIL CASES CS (COMM)/289/2025	01-07-2025	Ramkesh Vs Municipal Corporation of Delhi	Vishal Tanwar(P)	9810566116	advocatevikassharma1@gmail.com	07.06.2025
			12, New Court Block-I	CIVIL CASES CS (COMM)/304/2025	05-07-2025	Iffco Mc Crop Science Private Limited Through Its Authorized Representative Mr Dheeraj Kumar Gupta Vs	Shubham Saigal(P)	9407223688	shubhamsaigal@pinnaclelaw.in	01.07.2025

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		12, New Court Block-I	CIVIL CASES	CS (COMM)/306/2025	07-07-2025	MS NATIONAL AIR COURIER THROUGH PROPRIETOR ASHOK KUMAR CHOUDHARY	ABANI KUMAR SDEY(P),	9540821003	abani_kumar2003@yahoo.com	18.07.2024
		12, New Court Block-I	CIVIL CASES	CS (COMM)/317/2025	10-07-2025	SWAMI VIDYANAND Vs CRISTIANA AMODEI CHIARELLO	ANSHUMAN(P),	9911373783	info@markeshield.in	02.07.2025
		12, New Court Block-I	CIVIL CASES	CS (COMM)/316/2025	10-07-2025	Gurusons Communications Pvt Ltd Vs Honeywell Automation India Limited	Devika Singh Roy Chowdhury(P),	9999666289	shashwatmisra44@gmail.com	04.04.2025
		12, New Court Block-I	CIVIL CASES	CS (COMM)/327/2025	14-07-2025	Punjab National Bank Vs Mr Devendra Sharma	Sheepali Patil(P),	011-41513189	avinash.adv@gmail.com	11.07.2025
		12, New Court Block-I	CIVIL CASES	CS (COMM)/333/2025	16-07-2025	CYBER MEDIA RESEARCH AND SERVICES LIMITED Vs SAPPHIRE MEDIA LIMITED	LALIT KUMAR(P),	9911665826	nmlegal55@gmail.com	14.07.2025
		12, New Court Block-I	CIVIL CASES	CS (COMM)/332/2025	16-07-2025	Union Bank of India Vs Mr Gaurav kasana Prop of Rakshit Enterprises	Titendra Garg(P),	9810197621	titendergargadv@gmail.com	23.04.2025
		12, New Court Block-I	CIVIL CASES	CS (COMM)/340/2025	17-07-2025	CANARA BANK Vs SOMNATH DAS	FAHAD KHAN(P),	9219701292	fahadadvocatehan2gamil.com	02.07.2025
		12, New Court Block-I	CIVIL CASES	CS (COMM)/342/2025	18-07-2025	Emu Lines Private Limited Vs YOGESH ICHHARAM MAHAJAN PROPRIETOR PAMMALA	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	13.06.2025
		12, New Court Block-I	CIVIL CASES	CS (COMM)/344/2025	21-07-2025	STATE BANK OF INDIA Vs MUNEESH KUMAR TOMAR	Navruti Jha(P),	8376043196	navrutiyaagi@gmail.com	15.07.2025
		12, New Court Block-I	CIVIL CASES	CS (COMM)/343/2025	21-07-2025	ANOVIP Vs Shivam Tiwari	SAHIL YADAV(P),	9999431917	amil@thesaltlegal.com	13.09.2024
		12, New Court Block-I	CIVIL CASES	CS (COMM)/346/2025	22-07-2025	GREEN WORLD CONTRACTS PVT LTD Vs GREEN FACADE SOLUTIONS PVT LTD	Kunal Madan(P),	9717468652	kunalmadan@kunalamalawoffice.com	18.07.2025
		12, New Court Block-I	CIVIL CASES	CS (COMM)/355/2025	25-07-2025	The Polo Lauren Company L P Vs Barbara Miolini	Shravan Bansal(P),	26843455	unitedmark@unitedandunited.com	21.07.2025
		12, New Court Block-I	CIVIL CASES	CS (COMM)/362/2025	29-07-2025	State Bank Of India Vs M/S SIDDHAUTHER	Ranjay Kumar Sinha(P),	9811255673	advocatesinha@rediffmail.com	08.07.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial CS (COMM)/368/2025	31-07-2025	Small Farmers Agri Consortium Vs MATOSHRI AGRO EXPORTS	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	15.03.2025
			6, New Court Block-I	Commercial CS (COMM)/313/2025	08-07-2025	M/S Peasfill Consultant Partnership Firm Vs M/S Laj Exports Limited	PRANAV KISHORE JHA(P),	9810386698	PRANAVKISHOREJHA@GMAIL.COM	28.05.2025

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		5, New Court Block-I	Commercial	CS (COMM)/314/2025	08-07-2025	GUPTA ENTERPRISES THROUGH ITS PROPERITOR DINESH GUPTA Vs M/S KADAMATHI	Rachit Gupta(P),	9871716265	ADVOCATERA CHITGUPTA@GMAIL.COM	06.06.2025
		6, New Court Block-I	Commercial	CS (COMM)/309/2025	07-07-2025	WAGO PVT LTD Vs M NK Associates	Jayasankar NK(P),	9810781705	adv.knjayasankar@rediffmail.com	12.06.2025
		6, New Court Block-I	Commercial	CS (COMM)/307/2025	07-07-2025	Union Bank of India Vs Ahmed MD Ejaz Prop of MS MD Ejaz Ahmed	Jitendra Garg(P),	9810197620	jitendragadv@gmail.com	04.06.2025
		5, New Court Block-I	Commercial	CS (COMM)/320/2025	10-07-2025	Emu Lines Private Limited Vs Pratham Shipping And Logistics Pvt Ltd	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	17.03.2025
		6, New Court Block-I	Commercial	CS (COMM)/339/2025	17-07-2025	Shri Balaji Mining Vs Bhushan and Steel Limited	PRASHANT TRIPATHI(P),	8739192321	ADVPRASHANT.PT@GMAIL.COM	17.03.2025
		6, New Court Block-I	Commercial	CS (COMM)/326/2025	12-07-2025	M/s Ajay Paints and Hardware Store Vs M/s Raj Associates	Vicky Jha(P),	7428280795	JOUHARADEEB228@GMAIL.COM	17.06.2025
		6, New Court Block-I	Commercial	CS (COMM)/329/2025	14-07-2025	Union Bank of India Vs Mohan Traders Prop through Manju Bhati	Jitendra Garg(P),	9810197621	JITENDRAGADV@gmail.com	23.04.2025
		6, New Court Block-I	Commercial	CS (COMM)/335/2025	16-07-2025	Alys India Private Limited Vs Travels through its Proprietor	Devashish Pathak(P),	9711488848	INFO@EVARALEGAL.IN	21.05.2025
		6, New Court Block-I	Commercial	CS (COMM)/345/2025	21-07-2025	SMALL FARMERS AGRICULTURE BUSINESS CONSORTIUM Vs MS MITTAL COTTON AND GUMMI	JATIN JULKKA(P),	9899818888	jatijnulka07@outlook.com	26.06.2025
		6, New Court Block-I	Commercial	CS (COMM)/364/2025	29-07-2025	SATO ARGON INDIA PVT LTD Vs SURBHICHAND SATCOM PVT LTD	GAJENDRA MOHAN CHAND(P),	8851289068	gajendramchand@gmail.com	09.07.2025
		6, New Court Block-I	Commercial	CS (COMM)/354/2025	24-07-2025	Emu Lines Private Limited Vs TRIO INCORPORATION stated as a partnership firm	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	17.06.2025
		6, New Court Block-I	Commercial	CS (COMM)/348/2025	22-07-2025	STATE BANK OF INDIA Vs Rajneesh Kumar	Navruti ojha(P),	8376043196	navrutyagi@gmail.com	15.07.2025
		6, New Court Block-I	Commercial	CS (COMM)/367/2025	30-07-2025	Union Bank of India Vs Kavita prop of Ms Kavita	Jitendra Garg(P),	9810197621	JITENDRAGADV@gmail.com	14.07.2025
		6, New Court Block-I	Commercial	CS (COMM)/358/2025	28-07-2025	Punjab National Bank Vs Meenakshi Prakash	Vikram Gola(P),	9811244209	VIKRAMGOLA2010@GMAIL.COM	21.07.2025
		6, New Court Block-I	Commercial	CS (COMM)/366/2025	30-07-2025	Loreal S A Vs Iberia Skinbrands India Private Limited	Shravan Bansal(P),	26843455	UNITEDMARK@UNITEDANDUNITED.COM	21.07.2025

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		5, New Court Block-I	Commercial	CS (COMM)/361/2025	28-07-2025	SWAGATH Vs NIA RESTARUANTS PVT LTD	AMAN VASISTH(P)	8233119499	VASHISHTH.LIEX@GMAIL.COM	25.06.2025	
		6, New Court Block-I	Commercial	CS (COMM)/365/2025	29-07-2025	RAMESH YADAV Vs DELHI JAL BOARD	VIKASH BIDHURI(P)	9716221877	VIKASHBIDHURI97@GMAIL.COM	25.07.2025	
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/294/2025	01-07-2025	EXCLUSIVE MOTORS PRIVATE LIMITED Vs BENTLEY MOTORS LIMITED	APOORV AGARWAL(P)	8420524375	apoorv@asvlawoffices.com	30-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/297/2025	02-07-2025	Satbir Tanwar Vs Municipal Corporation of Delhi	Vikash Sharma (P)	9810566116	advocatevikashsharma@gmail.com	07-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/298/2025	02-07-2025	Manash Lifestyle Private Limited Vs BEAUTY BUDY	NAGESHWAR KUMHAR(P)	9818823289	info@deyandkumar.com	08-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/299/2025	03-07-2025	Loreal Sa Vs SPV LABORATORIES PVT LTD	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	30-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/301/2025	04-07-2025	Emu Lines Private Limited Vs SUPERLIFE INDIA AGENCY PRIVATE LIMITED	Uday Kumar(P)	8882303942	advudaykumar@gmail.com	17-03-2025, 16-05-2025 and 27-06-2025
			17, New Court Block-I	Commercial	CS (COMM)/308/2025	07-07-2025	Loreal Sa Vs JEET SINGH KALRA	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	02-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/310/2025	07-07-2025	LOVKESH GUPTA Vs SUNIL GOYAL	Amit Gupta(P)	8586998929	amit.gadvocate@gmail.com	02-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/315/2025	09-07-2025	HUGO BOSS AG Vs Sarfaraz	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	04-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/323/2025	11-07-2025	AKSHAJ JAIN Vs GIRJAJI SHANKAR PUSHKARNA	Bhaskar Vali(P)	9910358225	office@vali.co.in	07-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/325/2025	12-07-2025	CANARA BANK Vs VIKALP THAPAR	FAHAD KHAN(P)	9219701292	fahadadvocatekhan@gmail.com	09-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/341/2025	17-07-2025	Union Bank of India Vs Raj Kumar	Titendra Raj Garg(P)	9810197621	titendragargadv@gmail.com	14-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/349/2025	22-07-2025	STATE BANK OF INDIA Vs RAMESH KUMAR	Navruti ojha(P)	8376043196	navrutyagi@gmail.com	15-07-2025
			17, New Court Block-I	Commercial	CS (COMM)/350/2025	22-07-2025	STATE BANK OF INDIA Vs SACHIN KUMAR	Navruti ojha(P)	8376043196	navrutyagi@gmail.com	15-07-2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
		17, New Court Block-I	Commercial	CS (COMM)/356/2025	26-07-2025	RJVM Products LLP Through its Authorized Signatory Sh Raj Kumar Vs Central	Vinay Shankar Dubey(P)	9899237692	vsdubey@gmail.com	23-07-2025	
		17, New Court Block-I	Commercial	CS (COMM)/359/2025	28-07-2025	Siemens Industry Software Inc Vs Dinesh Nagendra	Aarshia Behl(P)	9818061242	aarshia@saikrishnaassociates.com	23-07-2025	
		17, New Court Block-I	Commercial	CS (COMM)/360/2025	28-07-2025	SWAGATH Vs KRISHNA ROYAL FOODS	AMAN VASISTH(P)	823319499	vashisth.lex@gmail.com	25-07-2025	
		17, New Court Block-I	Commercial	CS (COMM)/363/2025	29-07-2025	State Bank Of India Vs M/S LAMBA BATTERY HOUSE	Ranjay Kumar Sinha(P)	9811255673, 9718814471	advocatesinha@rediffmail.com	08-07-2025	
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/290/2025	01/07/2025	LAXMAN LAL GOLA Vs SHIVAKUMAR ASSOCIATES	JAYANT KUMAR(P),	7503200234, 9716429803	adv.aounabbas@gmail.com	09.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/291/2025	01/07/2025	ARUNA SHARMA Vs PRUSTEL LIVING PVT LTD	Amitesh Gaurav(P),	9013160148, 9212750328	amiteshgaurav@gmail.com	11.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/293/2025	01/07/2025	SMALL FARMERS AGRICULTURE BUSINESS CONSORTIUM Vs GURDEEP KOUR RANA	Pushkar Sinha(P),	8800711940	adv.pushkarsinha@gmail.com	01.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/302/2025	04/07/2025	STATE BANK OF INDIA Vs Dharmendra Kumar	Rupak Srivastava(P),	9650943775	glelawfirm16@gmail.com	27.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/303/2025	04/07/2025	IFFCO MC CROPS SCIENCE PVT LTD Vs BOKAKHAT WHOLESALE CONSUMERS COOPERATIVE SOCIETY	Shubham Saigal(P),	9407223688	shubhamsaigal06@gmail.com	01.07.2025
			29, New Court Block-II	Commercial	OMP (COMM)/30/2025	07/07/2025	CHANDAN DEEP SINGH Vs DR JALKA, Er RAJAONDEERR JAINA	JATIN DRJULKA(P),	9899818888	Jatinjulka07@outlook.com	12.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/318/2025	10/07/2025	M/S BRANCURE MEDIA PVT LTD Vs M/S PAYTAIL COMMERCE PVT LTD	SHIV SHANKAR	8447360129	shiv21jan@gmail.com	06.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/321/2025	11/07/2025	STATE BANK OF INDIA Vs AJAY KUMAR	Shiv KUMAR Tyagi	9811059032	shivktyagi@gmail.com	09.07.2025
			29, New Court Block-II	Commercial	CS (COMM)/322/2025	11/07/2025	SUDHIR KUMAR Vs MONIKA	Rajendra Singh	9312525968, 8800521959	advdeepa2023@gmail.com	12.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/328/2025	14/07/2025	ASHWANI DEWAN Vs AURUM AUTOMOBILES PVT LTD AND ORS	Shreshtha Kumar(P),	9582461463, 9868310078	advshreshtha@gmail.com	26.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/334/2025	16/07/2025	STATE BANK OF INDIA Vs DHARMENDRA KUMAR	Shiv Tyagi(P),	9811059032	shivktyagi@gmail.com	15.07.2025

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		29, New Court Block-II	Commercial	CS (COMM)/336/2025	17/07/2025	STATE BANK OF INDIA Vs GANESH PANDURANG GANGARDE	Navruti ojha(P),	8376043196	navrutityagi@gmail.com	15.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/337/2025	17/07/2025	STATE BANK OF INDIA Vs M/s LIGHTSTROKE PHOTOGRAPHY	Navruti ojha(P),	8376043196	navrutityagi@gmail.com	15.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/338/2025	17/07/2025	THIRD UNICORN PRIVATE LIMITED Vs SAASPAY PRIVATE LIMITED	ADITI TUTEJA(P),	9999630431	aditituteja15@gmail.com	14.07.2025
		29, New Court Block-II	Commercial	CS (COMM)/347/2025	22/07/2025	M/S PACKERS GLOBAL CONVERSION MACHINES AND ANR	ASSURBHIT NANDAN(P), SANDEEP MISHRA	9991877774	sandeep@jurislexum.com	28.03.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM) 518/2025	01-07-2025	KALPWISH CONCEPTS LLP Vs 7INK VENTURES PVT. LTD. AND ORS.	SATYA PRAKASH	9871260076	law.sphardwaj@gmail.com	09-06-2025
				CS(COMM) 528/2025	03-07-2025	M/s SUPREMO INDIA PRIVATE LIMITED Vs M/s JAI DHANLAXMI POLYMERS AND PVT. LTD.	SUDARSHA BANSAL	9810132015	egal@unitedworld.com	24-06-2025
				CS(COMM) 529/2025	03-07-2025	CANARA BANK Vs RATHORE ANDRANA ANR.	PRATAP VIKASCHANDRA	9990366723	brana25000@gmail.com	30-05-2025
				CS(COMM) 534/2025	04-07-2025	M/S E3 PANEL INDUSTRIES Vs MURTUZA ALI PROPRIETOR OF M/S BURHANI LABDWARD	NANCY JAIN	9660729214	egal@gmail.com	21-04-2025
				CS(COMM) 536/2025	04-07-2025	M/S E3 PANEL INDUSTRIES Vs M/S KESHAV ALUMINIUM THROUGH ITS PROPRIETOR	NANCY JAIN	9660729214	egal@gmail.com	12-06-2025
				CS(COMM) 541/2025	05-07-2025	KARAN SINGH Vs RANJAN ARORA AND ANR	KAMRAN MALIK	9811294262	tsmekamarn@gmail.com	18-06-2025
				CS(COMM) 547/2025	07-07-2025	STATE BANK OF INDIA Vs ANIL GOSWAMI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	01-07-2025
				CS(COMM) 548/2025	07-07-2025	STATE BANK OF INDIA Vs HEMMINLAL BAITE	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	02-07-2025
				CS(COMM) 549/2025	07-07-2025	STATE BANK OF INDIA Vs SANASAM JAYENTA SINGH	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	01-07-2025
				CS(COMM) 553/2025	08-07-2025	GOOD YEAR SECURITY SERVICES (REGD.) DELHI DEVELOPMENT AUTHORITY	KAUSTUBH SINHA	9891068254	NOT READABLE	NOT FILLED TILL DATE

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			CS(COMM)	560/2025	09-07-2025	INDIAN OVERSEAS BANK Vs RITU MADAN	RUPAM KUMARI	9910721966	NOT MENTIONED	31-01-2025	
			CS(COMM)	567/2025	11-07-2025	SAROJINI DEVI KOHLI AND ORS Vs ROHIT DUTT	APURVA NAGPAL	9999402692	justiceallied.law.offices@gmail.com	04-07-2025	
			CS(COMM)	569/2025	12-07-2025	AJIT KUMAR GAIND BRIGHT TREES AND ORS.	VISHNU SWAROOP SHARMA	8802200600	vssharma@gmail.com	19-10-2023	
			CS(COMM)	590/2025	18-07-2025	UNITED METALIK PVT. LTD. Vs ODITI APPLIANCES LLP AND ORS.	SHRAVAN BANSAL	9650682928	unitedmark@unitedandunited.com	11-07-2025	
			CS(COMM)	607/2025	25-07-2025	BHUSHAN DEALMARK PRIVATE LIMITED SURINDER KUMAR MITTAL	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	09-06-2025	
			CS(COMM)	613/2025	28-07-2025	GORECYCLE PRIVATE LIMITED Vs GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED AND	NAMAN AGARWAL	9999275870	advnamanagarwal@gmail.com	08-07-2025	
			CS(COMM)	621/2025	30-07-2025	STATE BANK OF INDIA DARSHAN SINGH	SHIV TYAGI	9811059032	shivtyagi@gmail.com	26-07-2025	
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	COMMERCIAL SUIT	CS/COMM/531/2025	04.07.2025	ASHOK COMPANY VS. PUNJAB NATIONAL BANK	RAHUL MALIK	9810703405	MRCLEGAL65@GMAIL.COM	12.06.2025
					CS/COMM/544/2025	05.07.2025	M/S E 3 PANEL INDUSTRIES VS. PRAHLAD RAM	NANCY JAIN	9660729214	E3LEGAL@GMAIL.COM	21.04.2025
					CS/COMM/545/2025	05.07.2025	M/S E 3 PANEL INDUSTRIES VS. JATIN SANKHI	NANCY JAIN	9660729214	E3LEGAL@GMAIL.COM	21.04.2025
					CS/COMM/558/2025	09.07.2025	SHRI DHILAN BHAGWAN HARJEET SINGH	JOC HARJANEJA	9810897157	SANJASK@REDIFFMAIL.COM	04.07.2025
					CS/COMM/592/2025	19.07.2025	CANARA BANK VS. PAVNEET KAUR KALRA	FAHAD KHAN	9219701292	FAHADADVOCATEKHAN@GMAIL.COM	16.07.2025
					CS/COMM/599/2025	24.07.2025	BHUSHAN DEALMARK PVT. LTD. VS. VIJAY KUMAR CHOPRA	SHAKEEL SARWAR ANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	09.06.2025
					CS/COMM/600/2025	24.07.2025	BHUSHAN DEALMARK PVT. LTD. VS. ANANYA ASHUTOSH INFRA	SHAKEEL SARWAR ANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	09.06.2025
					CS/COMM/601/2025	24.07.2025	BHUSHAN DEALMARK PVT. LTD. VS. GUNEET SINGH SETHI	SHAKEEL SARWAR ANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	09.06.2025

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				CS/COMM/602/2025	24.07.2025	MOHINI MANSION LTD. VS. MRITUNJAY KUMAR	SHAKEEL SARWAR M/SANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	11.07.2025
				CS/COMM/603/2025	24.07.2025	THOMAS COOK INDIA LTD. VS. LALIT TRAKRA	AMAN LEEKHA	9871455077	LEEKHAMAN@GMAIL.COM	17.07.2025
				CS/COMM/612/2025	28.07.2025	CANARA BANK VS. DEEPAK KUMAR SINGH	ARUN DUGGAL	9911024490	ARUNDUGGAL@YAHOO.IN	18.06.2025
				CS/COMM/618/2025	30.07.2025	AMAN BEDI VS. MENOKA ROYAR PAL	AKASH ROYARORA	9953303007	AKASHARORA3107@GMAIL.COM	15.07.2025
				CS/COMM/626/2025	31.07.2025	SBI VS. RAM AVTAR	SHIV TYAGI	9811059032	SHIVKTYAGI@GMAIL.COM	25.07.2025
				CS/COMM/491/2025	21.07.2025	PATANJALI FOODS LTD. VS. MAHESH CHAND JAIN	SUDARSHAN KR. BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	10.07.2025
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit CS (COMM)/493/2025	05-06-2025	UCO BANK VS ALPS INC	POONAM RIMAL(P),	9643501636	contact@prlegahelps.com	25.02.2025
				Commercial Suit CS (COMM)/501/2025	06-06-2025	MANOJ SHARMA Vs M/S MY CLASSROOM LEARNING SERVICES PVT. LTD.	WASIM KHAN(P),	7982268882	wasimm.khan04@gmail.com	02.05.2025
				Commercial Suit CS (COMM)/502/2025	06-06-2025	SHWETA AGGARWAL Vs M/S PROPERTY ARENA REALTORS PVT. LTD.	Milind Garg(P),	9711133630	milindgargprakash@gmail.com	03.06.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit CS (COMM)/520/2025	01-07-2025	ANTARA SENIOR LIVING LIMITED Vs KAPIRAJ CORPORATION	ABHISHEK SINGH(P),	95609 76088	manasvi.ch92@gmail.com	09.06.2025
				CS (COMM)/535/2025	04-07-2025	STATE BANK OF INDIA Vs SANTOSH BEHERA	AMIT SINGH(P),	7011848842	singhamit071@gmail.com	04.06.2025
				CS (COMM)/533/2025	04-07-2025	VIKAS WALECHA Vs M/S GLOSSY BUTTONS PVT LTD	Rakesh Kumar(P),	9711771000	rakesh.advocate18@gmail.com	26.06.2025
				CS (COMM)/543/2025	07-07-2025	STATE BANK OF INDIA Vs BINU RAHIM	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	01.07.2025
				CS (COMM)/563/2025	10-07-2025	UNION BANK OF INDIA Vs PREM CHAND	Manoj Kumar(P),	9811085046	gupta26a@yahoo.co.in	04.07.2025
				CS (COMM)/577/2025	15-07-2025	M/S PARIJATI INDUSTRIES (INDIA) PVT. LTD Vs PRASHANT R YEOLE	Manish Macgregor(P),	9818638678	MANISHMACGREGOR@YAHOO.CO	04.07.2025

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				CS (COMM)/588/2025	17-07-2025	M/S BHAIRAV EMBRO DESIGNS PRIVATE LIMITED Vs M/S SIDDHARTH	Vikram Gola(P),	9811244209	Vikramgola2010@gmail.com	14.07.2025
				CS (COMM)/589/2025	17-07-2025	MURUGAN MOHAN RAJ Vs SIDDHARTH CHHABRA	Aditya Jain(P),	8383953944,6398892829	Jain.adityaraj@yahoo.com	15.07.2025
				CS (COMM)/608/2025	25-07-2025	BENTLEY SYSTEMS AND ANR Vs XXXXXXXXSOLUTIONS PVT LTD	Ankur Katyal(P),	9811809439	ankurkatyal@asklegal.co.in	23.07.2025
				CS (COMM)/619/2025	30-07-2025	M/S SUVI EXPORTS LLP Vs M/S INDUSTRIAL APPLIACES AND TECHNOLOGIES	Vishal Garg(P),	9810171302		24.07.2025, 25.07.2025
				CS (COMM)/620/2025	30-07-2025	BERGER PAINTS INDIA LTD Vs M/S OGATA MOTORS INDIA PVT LTD THROUGH ITS PROPRIETOR	Pramanshi S(P),	9910539533	pramanshi@pntlook.com	24.01.2025
				CS (COMM)/625/2025	31-07-2025	ONE97 COMMUNICATIONS LTD Vs SRI VENKATESHWARA NEW PUBLISHING	Hardik Vashisht(P),	8510004533,9999061839	hardik@kdattain, mokskakdattain	26.07.2025
			Commercial suit	CS (COMM)/583/2025	16-07-2025	CANARA BANK Vs MRS. SUNITAM SHARMA PROPRIETOR SHRI BALAJI TRADING	Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	09.07.2025
			Commercial suit	CS (COMM)/584/2025	16-07-2025	CANARA BANK Vs MOHDM SHAMSHER KHAN PROP M/S OM SAI ENTERPRISES	Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	09.07.2025
			Commercial suit	CS (COMM)/585/2025	16-07-2025	M/S AGRO LIFE SCIENCE CORPORATION Vs M/S SRI BASAVALINGESHWARA PROPRIETOR	A.K. Sinha	9818689111	aksinhab4u@gmail.com	26.06.2025
			Execution Petition	Ex.COMM - Award by Arb. Comm./47/2025	21-07-2025	BSES RAJDHANI POWER LIMITED Vs MAN MOHAN	Rishabh Jain	9958737266	rishabh@rrjassociates.com	26.06.2025
			Commercial suit	CS (COMM)/595/2025	21-07-2025	M/S TIRTH AGRO TECHNOLOGY PRIVATE LIMITED Vs M/s Shree Shivanandi Technologies Pvt. Ltd.	Sudarshan Kumar Bansal	810132015	egal@unitedworld.co.in	14.07.2025
			Arbitration and Conciliation Act	OMP (COMM.)/76/2025	23-07-2025	M/s M M OVERSEAS Vs NAFED AND ANR.	M. M. Dhawan	9810299918	atin@advocarepartners.in	23.06.2025
			Commercial suit	CS (COMM)/604/2025	24-07-2025	UNION BANK OF INDIA Vs SHRI MANOJ YADAV	Rajender Yadav	9212040733	yadavrazen@gmail.com	16.07.2025
			Arbitration and Conciliation Act	ARB. (COMM.)/3/2025	28-07-2025	ALETHIA INFOTEL PVT. LTD. AND ORS Vs YES BANK LIMITED AND ANR	Rajan Malhotra	9990666940	rajanmalhotraandassociates@gmail.com	28.05.2025
			Execution Petition	Ex.COMM - Award by Arb. Comm./51/2025	28-07-2025	KOTAK MAHINDRA BANK LTD. Vs VIMESH KUMAR	Parav Mahajan	9643646534	parv.mahajan07@gmail.com	25.05.2025

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				Commercial suit	CS (COMM)/616/2025	29-07-2025	ONESTO LABS PRIVATE LIMITED Vs. ASHOK KUMAR AND ORS	Prabhu Tandon	9818499923	sazid@aswathhlegal.com	21.07.2025
				Execution Petition	EXECUTION (COMM.)/282/2025	31-07-2025	ADO (INDIA) PVT LTD Vs ASHIANA HOMES PVT LTD.	Shivani	8375961247	rita@vikramphillipassociates.com	23.07.2025
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/512/2025	01-07-2025	SH. ARJUN SINGH RANA Vs SH. RISHI NARANG AND ORS.	Saurabh Sharma	9654443186	Email.md@jssblegal.com	23-06-2025
				Commercial Suit	CS (COMM)/513/2025	01-07-2025	CHAMAN KUMAR SNNR PVT. LTD.	rajendra Vsvadav	9312046733	yadavrazen@gmail.com	05-06-2025
				Commercial Suit	CS (COMM)/538/2025	05-07-2025	SH. RAKESH GUPTA LG ELECTRONICS INDIA PVT. LTD.	PARVEEN M/S KUMAR	9810147210	sherawat amit@rediffmail.Com	06-06-2025
				Commercial Suit	CS (COMM)/539/2025	05-07-2025	KARANVEER SINGH BHARAT MANCHANDA	Rajesh Bhatia	9811331125	rbhatia_advocate@yahoo.co.in	06-06-2025
				Commercial Suit	CS (COMM)/551/2025	08-07-2025	UNION BANK OF INDIA Vs SHRI SUSHIL KUMAR MISHRA	Manoj Kumar	9811085046	gupta26a@yahoo.co.in	04-07-2025
				Commercial Suit	CS (COMM)/559/2025	09-07-2025	M/S EVENTURE SOFTSOL LTD. Vs M/S AHLUWALIA CONTRACTORS (I) LTD. AND ORS.	RISHI KANT STRIPATHI	9810213242	parvezasiddiqui@gmail.com	02-07-2025
				Commercial Suit	CS (COMM)/564/2025	10-07-2025	M/S DYANAMIC ENGINEERS LTD. Vs M/S AMBIT SWITCHGEAR PVT. LTD. AND ORS.	Amarjit Singh	9811680828	amarjitshaheer@gmail.com	04-07-2025
				Commercial Suit	CS (COMM)/573/2025	14-07-2025	Jammu And Kashmir Bank Ltd Vs SUMBUL KHAN	ANURAG SHARMA	9953459952	rauzlegal@gmail.com	12-07-2025

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			Commercial Suit	CS (COMM)/586/2025	17-07-2025	M/S PHARMA LTD. Vs M/S CYGNUS MEDICARE PVT. LTD.	MRI Amit Sharma	9350872992,	hiligentlawyers@gmail.com	21-09-2024
			Commercial Suit	CS (COMM)/593/2025	21-07-2025	M/S INDUSTRIAL SEWING MACHINE Vs M/S SAL CREATION	DUTTA Shubham Kumar Patel	9958779301	---	08-07-2025
			Commercial Suit	CS (COMM)/596/2025	23-07-2025	BENTLEY SYSTEMS AND ANR. Vs NAVEEN CHOUDAM AND ORS.	INC. Beruar	9910044 787	Rahul.beruar@beruar.com	16-07-2025
			Commercial Suit	CS (COMM)/598/2025	24-07-2025	VATIKA LTD. Vs MS. VANDANA KHATTAR	Bhoop Singh	9560562050	proiuris@rediffmail.com	21-07-2025
			Commercial Suit	CS (COMM)/606/2025	25-07-2025	M/s Rasayan Pvt Ltd Vs M/s Criag Technologies Private Limited	Krishna GANGWAR	9971721123	gangwar@iurisvista.in	22-07-2025
			Commercial Suit	CS (COMM)/622/2025	31-07-2025	BENTLEY SYSTEMS AND ANR. Vs MR. BALASUBRAMANIAN	INC. AHUJA	PUNEET 0120-4059300	mon@anandanandanand.com	22-07-2025
			Commercial Suit	CS (COMM)/623/2025	31-07-2025	M/S EQUIPMENTS AND PLANTS PVT. LTD. Vs PUNJAB AND SIND BANK AND ANR.	NMF SAMIR TANDON	99581 78204	nijwallaw@gmail.com	30-07-2025
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	Commercial Suit	CS (COMM)/514/2025	01-07-2025	STATE BANK OF INDIA Vs ABHAY KUMAR PANDEY	FRANI BHARDWAJ	964368091	rbhardwajassociate@gmail.com	
			Commercial Suit	CS (COMM)/515/2025	01-07-2025	CP WHOLESAL INDIA PVT. LTD. Vs DIVATOS INDIA LLP AND ORS.	Swati Mittal	9958052524	aditya.nayyar@ortislaw.com,	
			Commercial Suit	CS (COMM)/516/2025	01-07-2025	SH. BALVINDER SINGH Vs SH. VEER KANAKAM	NARESH SH. GUPTA RAJU	9811360477,	NARESHADVOCATE@YAHOO.COM	
			Commercial Suit	CS (COMM)/542/2025	07-07-2025	STATE BANK OF INDIA Vs MR. JANGMINLEN HAOKIP	Suchita Dixit	8896932838,	agnihotrisuchita@gmail.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			Commercial Suit	CS (COMM)/552/2025	08-07-2025	M/S H CHEMICAL SUPPLIERS Vs M/S SHIVANI TEXTILES LIMITED	SAMIT GOEL	9810122373/	goelassociates42@gmail.com	
			Commercial Suit	CS (COMM)/568/2025	12-07-2025	M/S SHAKTI SUMAN Vs. M/S NETWORK PVT LTD	ADAMAYA PAL SINGH	9716090890	hevalok99@gmail.com	08-07-2025
			Commercial Suit	CS(COMM)570/2025	12-07-2025	M/S RAGARD NETWORK SOLUTION PVT LTD VS M/S AWORKS DESIGN PVT LTD	ANISHA MATHUR	9971096840	shepherdlaw@gmail.com	09-07-2025
			Commercial Suit	CS(COMM)571/2025	12-07-2025	M/SADITYA INFOTECH LTD Vs M/S CNM TECHNOLOGIES PVT LTD	AMIT SINGH	9871291420	jurisprudence011@gmail.com	09-07-2025
			Commercial Suit	CS(COMM)572/2025	12-07-2025	M/S G&G RMC SOLUTION Vs M/S M/S KVL PROPERTIES PVT LTD	SUMIT KUMAR	9771191072	sumit_yadav1984@gmail.com	11-07-2025
			Commercial Suit	CS(COMM)576/2025	14-07-2025	SMT. GANGA DEVI AND ANR Vs MOHD. GUDDU	AVTAR SINGH BHAMLOT	9810910333	avtarsingh78@yahoo.com	09-07-2025
			Commercial Suit	CS(COMM)579/2025	16-07-2025	M/S DUCHEN ENGINEERS Vs M/S ALPHA TOYO LTD	RAM NIWAS	9811884380	muntaaz512@gmail.com	15-07-2025
			Commercial Suit	CS(COMM)580/2025	16-07-2025	SH. BIJAYA NABAMI OF LA CADEAU Vs CONNECTING VENUES PVT LTD ORS	FARUN VERMA	9871495838	starunverma@gmail.com	14-07-2025
			Commercial Suit	CS(COMM)581/2025	16-07-2025	CANARA BANK Vs BABU SHRI BALAJI ENTERPRISES	CHITRA PRADIP MALHOTRA	9211888057	chitramalhotra@gmail.com	14-07-2025
			Commercial Suit	CS(COMM)591/2025	18-07-2025	ANTARA SENIOR LIVING LTD. Vs SUNCITY HI-TECH PROJECTS PVT. LTD ORS	ABHISHEK SINGH	9560976088	manasvi.ch92@gmail.com	16-07-2025
			Commercial Suit	CS (COMM)/605/2025	25-07-2025	ASHOK GULATI Vs SOCIETY FOR ADVANCEMENT OF EDUCATION AND ORS	SARTHAK JAIN	9811195114	bharghav@chambersofbharghavthaliil.com	17-07-2025
			Commercial Suit	CS(COMM)616/2025	28-07-2025	ONESTO PRIVATE LIMITED Vs ASHOK KUMAR and ORS.	Prabhu Tandon	---	litigation@ashwathlegal.com	24-07-2025
			Commercial Suit	CS(COMM)624/2025	31-07-2025	STATE BANK OF INDIA Vs SAJAY (DECEASED) THROUGH Lrs	SHIV TYAGI	9811059032	shivktyagi@gmail.com	26-07-2025
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT		CS (comm)	555/2025	07.07.2025	M/s Abhishek Megamech Pvt. Ltd. Vs Subhang Marketing Services and others.	Ms. Babita	9250192546	advocatebabita2025@gmail.com	19.06.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (comm)	566/2025	10.07.2025	M/s Computronics India Madhyanchal Vidyut Nigam Ltd. Vs. Vitvan	Mr. Abhishek Pandey	8447701038	chambersofrcp@gmail.com	07.07.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	185/2025	01-07-2025	MANISH BANSAL VS. M/S RARENDRA GEARS	PARVESH BANSAL	-	-	09-06-2025
			209	RECOVERY	184/2025	01-07-2025	M/S SHREE ANKESH FINHOLD PVT. LTD. SAWANT KUMAR VS. BIHARI SHARMA	BANKE SINGH	-	-	09-06-2025
			209	RECOVERY	189/2025	02-07-2025	RCI ELECTRICALS WIRES PVT.LTD. VS. YASH EXPORTS	DEEPAK SINGH THAKUR	-	-	12-12-2024
			209	RECOVERY	194/2025	07-07-2025	CANARA BANK VS. MONIKA	KUMAR VISHWJEET	-	-	04-06-2025
			209	RECOVERY	202/2025	19-07-2025	CATURA TECH AUTOMATION PVT. LTD. VS. KAPIL TEHRAN	SHRESHTH JAIN	-	-	18-07-2025
			209	RECOVERY	204/2025	19-07-2025	BANK OF MAHARASHTRA VS. M/S RAM KUMAR ENTERPRISES	RAKESH KUMAR	-	-	19-07-2025
			209	RECOVERY	203/2025	19-07-2025	BANK OF MAHARASHTRA VS. M/S GARV TRADERS	RAKESH KUMAR	-	-	19-07-2025
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	186/2025	01-07-2025	PNB VS VERMA DIWAKER KISHORE	SH. MOHIT RAJ	8800792205	MOHITRAJADVOCATE@GMAIL.COM	25-06-2025
			101	CS COMM	187/2025	01-07-2025	SBI VS AMOL BASAWANT	MS. SUCHITA DIXIT	8806932838	AGNIHOTRISUCHITA@GMAIL.COM	26-06-2025
			101	CS COMM	197/2025	10-07-2025	S.K. GUPTA VS DILSHAD ANR.	SATISH SHARMA	9810047548	ADV.SATISHPANDIT@GMAIL.COM	05-07-2025
			East	CS COMM	195/2025	08-07-2025	NEW ELECTRO INDIA DHARAMRAJ CONTRACTS	JAGRITI SAHUJA	8279698549	ADV.ANURAGMALIK16@GMAIL.COM	03-06-2025
			East	CS COMM	217/2025	30-07-2025	E&A ENGINEERING SOLUTIONS PVT LTD. VS REHANI INDCON PVT LTD	PRATEEK SHARMA	9873407861	PRATEEKSH1986@GMAIL.COM	29-07-2025
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	93/2025	05-07-2025	STATE BANK OF INDIA VS KAMAL ASHRAD KHAN	SHALINI UPADYAY	9899408618	shaliniupadyayadvocate@gmail.com	18/06/25

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		--do--	C.S.(COMM)	94/2025	07-07-2025	MR. ABHISHEK AGGARWAL Vs MS. AQEEL AHMED	JAGRITI JAIN	8527506427	lawfirm@insolvelegal.com	17/06/25
		--do--	C.S.(COMM)	95/2025	09-07-2025	BANK OF BARODA Vs LIYAKAT AND OTHERS	OF JOSHI ASSOCIATI ALLION	9910568669	advumeshjoshi@gmail.com	08/07/25
		--do--	C.S.(COMM)	96/2025	15-07-2025	SMT. NAZREEN Vs M/S NATURAL WELLES LTD. AND OTHERS	SUMAN IDAMKUMARI SINGH	9540649131	advocatesuman826@gmail.com	26/05/25
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL							
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/390/2025	01-07-2025	Rohit Seth Vs Amara Ram	ARUN KUMAR(P),		11.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/388/2025	01-07-2025	Union Bank of India Vs Madan Tiwari	Sandeep Soni(P),		31.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/392/2025	01-07-2025	Union Bank of India Vs Amar	Sandeep Soni(P),		31.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/391/2025	01-07-2025	Union Bank of India Vs Sanjeev Kumar	Sandeep Soni(P),		31.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/389/2025	01-07-2025	Dhruv Cables and Conductors Vs Ajanma Industries LLP	Ankit Mehta(P),		03.7.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/387/2025	01-07-2025	S TECHNOLOGIS Vs RAVI ELECTRICALS	Ankur Singhal(P),		12.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/386/2025	01-07-2025	M/s Suresh Apparels Vs SHUBHAM GARG	Bharat Prakash(P),		12.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/393/2025	01-07-2025	GIRISH MITTAL AND ANR Vs HARISH MITTAL AND ORS	Subhash Chandra Lochakia(P),		12.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/385/2025	01-07-2025	Aggarwal Brothers Vs Naresh Bazar	Arpit Jain(P),		21.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/384/2025	01-07-2025	Aggarwal Brothers Vs Jaysons	Arpit Jain(P),		16.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/418/2025	07-07-2025	VLK ASSOCIATES PRIVATE LIMITED Vs VIKAS KUMAR SETHIA	Manish Kumar(P),		15.05.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/417/2025	07-07-2025	BANK OF INDIA Vs PUSHPA SRIVASTAVA	KUMAR VISHWJEE T(P),			05.07.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/420/2025	08-07-2025	POONAM KAPOOR Vs SONU	SOBI BANO(P),			21.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/441/2025	15-07-2025	M/S DEEPAK AUTOMOBILES THROUGH ITS PARTNER MR. NISCHAL SINGHANIA Vs S. LAKSHMAN	Kuljeet Singh Sachdeva(P)			25.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/447/2025	17-07-2025	Veena Verma Vs Gautam Arora Alias Gaurav Arora	NIKHIL BHARTI(P),			12.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/451/2025	19-07-2025	STATE BANK OF INDIA Vs MOHD IMRAN SAIFI PERFECT ENTERPRISES	Gopal Chand Sharma(P),			11.07.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/457/2025	24-07-2025	PARAS COLLECTION Vs KIFAYATI BAZAR	RAJAN SHARMA(P)			22.07.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/462/2025	28-07-2025	ANIL KUMAR VOHRA Vs Municipal Corporation of Delhi	Ambareen Qaisar(P),			11.07.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/464/2025	30-07-2025	B L AGRO INDUSTRIES LIMITED Vs MADAN LAL PURUSHOTTAM DAS FOODS PVT LTD	RAJESH SHARMA(P)			28.07.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/467/2025	31-07-2025	Bank of Baroda Vs Mawashi Ram	Geetanjali Sharma(P),			30.07.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/402/2025	03-07-2025	SAHIL GOYAL Vs AMAL BAL	Latika Goel(P),			27.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/401/2025	03-07-2025	SAHIL GOYAL Vs NARESH KUMAR SHARMA	Latika Goel(P),			27.06.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/409/2025	04-07-2025	Easy Trip Planners Limited Vs Wb Hotels Private Limited	Anuj Jain(P),			26.06.2025
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 398/25	02.07.2025	M/S SHIVAN PAPAER COMPANY VS M/S A R TRADERS	NAMAN RAJ THAKUR	28.06.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 397/2025	02.07.2025	STATE BANK OF INDIA VS MAYANK JAISWAL	SHALINI SUPADHYAY	18.06.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 399/2025	02.07.2025	ANITA VS POOJA & ORS	HARJEET GARG NARANG	24.06.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	ADVOCATE VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 403/2025	03.07.2025	ANIL PITTI VS JAI SAI COAL TRADERS PVT LTD	KUSHAGRA BANSAL	30.05.2025
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 407/2025	04.07.2025	M/S TIRUPATI DENIM JONU	ANKIT VS AGGARWAL	20.05.2025
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 411/2025	05.07.2025	THE MAHARISHI PARSHU RAM COOP KRISHNA DEVI & ORS	PRAVEEN KUMAR SHARMA VS	02.06.2025
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 412/2025	05.07.2025	THE MAHARISHI PARSHU RAM COOP MOHIT KUMAR	PRAVEEN KUMAR SHARMA VS	02.06.2025
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 419/2025	08.07.2025	CANARA BANK TILAK	ANUJ VS AGGARWAL	05.07.2025
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 423/2025	09.07.2025	PRADEEP THROUGH SPA SHAKUNTALA VS SHANKAR @ BILLA & ANR	MANOJ SHUKLA	8.07.2024
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 424/2025	09.07.2025	M/S TEXTILE ANR FASHION GURU	CHA. S JULYJA VS	01.07.2025
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 426/2025	09.07.2025	RAJNI JAIN VS FAST FURIOUS MOTOREN THROUGH ITS PROP RAJAT	SUKHWINDER SINGH	02.07.2025
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 429/2025	10.07.2025	STATE BANK OF INDIA MOHD FAIZAN	VIJAY VS PRAKASH	16.06.2025
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 430/2025	10.07.2025	STATE BANK OF INDIA VIRENDER SINGH TOMAR	VIJAY VS PRAKASH	16.06.2025
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 431/2025	10.07.2025	STATE BANK OF INDIA ALKA PRAVIN	VIJAY VS PRAKASH	16.06.2025
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 435/2025	12.07.2025	BANK OF INDIA KHUSHBOO MISHRA	KUMAR VS VISHWJEET	05.07.2025
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 445/2025	17.07.2025	BANK OF BARODA JITENDRA KUMAR MANGAL	OP. UMESH JOSHI VS	27.11.2023
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 446/2025	17.07.2025	MR TELECARE PVT LTD ANKUR TYAGI	HARMESH VS KUMAR	03.06.2025
				303, New Building	Courthouse	CS(COMMERCIAL)	CS(COMM) 452/2025	19.07.2025	APOLLO PIPES LIMITED BHOGILAL CHAMANLAL SHAH	ROHAN VS RUDRAKSH	17.07.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 485/2025	25.07.2025	M/S PARAS COLLECTION VS TREND CARD	RAJAN SHARMA	22.07.2025	
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 459/2025	25.07.2025	VIKAS GOEL VS MCD & ANR.	AMBAREEN	17.07.2025	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHADARA	NIL									
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	NIL									
44	SH.VINOD YADAV	NORTH-WEST	NIL									
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL									
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL									
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS 326/2025	COMM	01.07.2025	VINOD TIWARI VS SMT. VEENA	YOGENDRA DWIVEDI	9891853936	vogkdwivedi@gmail.com	09.05.2025
			603	Commercial Suit	CS 334/2025	COMM	01.07.2025	CANARA BANK VS VOPLOVE VATS AND ANR.	SUBHASH KUMAR JHA	9810840045	skjhaassociates@yahoo.com	13.06.2025
			603	Commercial Suit	CS 335/2025	COMM	01.07.2025	UNION BANK OF INDIA VS RAMWATI AND ANR	RAVI KUMAR	9911118926	advocateravi79@gmail.com	28.05.2025
			603	Commercial Suit	CS 337/2025	COMM	01.07.2025	UCO BANK VS MR. UDIT	KAMLESH KUMAR TIWARI	9310019131	adkameshtiwari@gmail.com	05.06.2025
			603	Commercial Suit	CS 338/2025	COMM	02.07.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	30.06.2025
			603	Commercial Suit	CS 339/2025	COMM	02.07.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	30.06.2025
			603	Commercial Suit	CS 340/2025	COMM	02.07.2025	UNION BANK OF INDIA VS LIGHTS	JITENDRA BSGARG	9810197621	jitendragargad@gmail.com	02.07.2025
			603	Commercial Suit	CS 352/2025	COMM	03.07.2025	UCO BANK VS UDIT	KAMLESH KUMAR TIWARI	9310019131	adkameshtiwari@gmail.com	05.06.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
		603	Commercial Suit	CS 355/2025	COMM	03.07.2025	M/S DAKSH ENTERPRISES VS M/S ADROITS ENGICON PVT LTD	AAKASH JANGHU	8750052500	not given	15.04.2025
		603	Commercial Suit	CS 364/2025	COMM	10.07.2025	STATE BANK OF INDIA NIKHIL GOSWAMI	AK ROUT VS	9999132159	AKROUTADVOCATE@GMAIL.COM	06.06.2025
		603	Commercial Suit	CS 365/2025	COMM	10.07.2025	SUMIT GARD MANOJ GUPTA	VS AMIT TIWARI	8505822063	litigation@singhnaassociates.com	07.07.2025
		603	Commercial Suit	CS 368/2025	COMM	11.07.2025	BANK BARODA GAYATRI CHANDRA	OF DEEPA VSGUPTA	9312292558	advocate.deepa.gupta@gmail.com	09.07.2025
		603	Commercial Suit	CS 377/2025	COMM	16.07.2025	STATE BANK OF INDIA VS RAJU	VS JITENDER KUMAR MISHRA	9301232373	advjkmishra@outlook.com	09.07.2025
		603	Commercial Suit	CS 378/2025	COMM	16.07.2025	STATE BANK OF INDIA DARSHAN SINGH	VS JITENDER KUMAR MISHRA	9301232373	advjkmishra@outlook.com	09.07.2025
		603	Commercial Suit	CS 388/2025	COMM	22.07.2025	ATULYA BHATIA SHANKAR BOARD PROCESSORS UNIT II AND	VS JASMINE M/SDETWANI	9910632676	jasminedetwaniadv@gmail.com	14.07.2025
		603	Commercial Suit	CS 392/2025	COMM	24.07.2025	STATE BANK OF INDIA VS ANIL PASWAN	OF R.N. SINGH	9868523230	advrharayan@gmail.com	16.07.2025
		603	Commercial Suit	CS 394/2025	COMM	24.07.2025	STATE BANK OF INDIA LAMMINLUM KUKI	OF R.N. SINGH	9868523230	advrharayan@gmail.com	16.07.2025
		603	Commercial Suit	CS 395/2025	COMM	25.07.2025	PUMA SE ASHOK KUMAR	VS GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	23.07.2025
		603	Commercial Suit	CS 398/2025	COMM	26.07.2025	M/S ALCHEMIE COMMERCE VINOD GUPTA	VS KISHORE KUMAR DIMANIA	9560373858	famesh_advocate04@yahoo.com	21.07.2025
		603	Commercial Suit	CS 399/2025	COMM	26.07.2025	KONARK ENTERPRISES VS LAXMI ELECTRONIC SYSTEM TRADING	SUNNY SHARMA	9990227733	not given	07.05.2025
		603	Commercial Suit	CS 403/2025	COMM	29.07.2025	GANGA DEVI VS M/S RELIANCE JIO INFOCOMM LTD	VS WINOD SEHRAWAT	9213428612	vinodsehrawatdv@gmail.com	03.04.2019
		603	Commercial Suit	CS 404/2025	COMM	29.07.2025	CANARA BANK VS M/S ENVIRONMENT FRIENDLY CONSTRUCTION	CHITRA VS MALHOTRA	9212888057	chitramalhotralgal@gmail.com	07.07.2025
48	SH. VIKAS DHULL DISTRICT JUDGE, WEST COMMERCIAL COURT.		Commercial Suit	Execution (Comm.)/126/2025		01-07-2025	M/s Gonsalvs Logistics Pvt Ltd Through Director Sh Rajiv Kumar Rai Vs M/s Array Fashion Pvt Ltd	Sh Rakesh Kumar Sharma	9868040826	sharmarakeshadv1@gmail.com	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		613	Commercial Suit	CS (COMM)/327/2025	01-07-2025	SAHARA ENGINEERS AND CONSULTANTS Vs RASIK PRODUCTS PVT LTD AND ANR	Sh Karamveer Tokas	9899100076	Ad.karamveer@gmail.com	45827
		613	Commercial Suit	Execution (Comm.)/130/2025	02-07-2025	M/s B DWARKA Vs M/s Shiv Bhatta Co	Sh. Kunal Ahlawat	9873653797	kunalahlawat7@gmail.com	NA
		613	Commercial Execution	Execution (Comm.)/132/2025	02-07-2025	LIFETECH SCIENTIFIC INDIA PVT LTD Vs TRIVENT HEALTH CURE PVT LTD	Sh. Peeyush Kaushik	9990123991	peeyushkaushik1556@rediffmail.com	NA
		613	Commercial Execution	CS (COMM)/341/2025	02-07-2025	STATE BANK OF INDIA Vs SAIYED ALI ANSARI	Sh. Sunil Sehrawat	7388204038	delhilawyers76@yahoo.co.in	45807
		613	Commercial Suit	CS (COMM)/345/2025	02-07-2025	GAURI SHANKAR GIRI Vs JANAK RAJ AND ANR	Sh Vinay Kumar	9718057348	kumarvinay.65@gmail.com	NOT FILED
		613	Commercial Execution	Ex.COMM - Award by Arb. Comm./9/2025	03-07-2025	Alpha Pacific Systems Pvt Ltd Vs Nine Projects Pvt Ltd	Prakhar Tiwari	8800726145	law@tiwarilawchambers.com	NA
		613	Commercial Suit	CS (COMM)/348/2025	03-07-2025	SHRI ANIL SHUBHAM HOUSING DEVELOPMENT FINANCE COMPANY LTD Vs ANR	Sh Yograj Gulliya	9053608200	advocateyograjgulliya@gmail.com	45824
		613	Commercial Suit	CS (COMM)/350/2025	03-07-2025	UNION BANK OF INDIA Vs Sarabjeet singh	Sh Jitender Garg	9810197621	jitendragargadv@gmail.com	45803
		613	Commercial Suit	CS (COMM)/353/2025	03-07-2025	Ansh Mangla Vs Satendra Kumar Gupta	Sh Santanu Kanungo	9810688245	santanukanungadv@gmail.com	45786
		613	Commercial Execution	Ex.COMM - Award by Arb. Comm./10/2025	04-07-2025	HLL Lifecare Limited Vs Professional Impex Pvt Limited	SH Nikhilesh Krishnan	9717149318	nikhilesh_krishnan@yahoo.co.in	NA
		613	Commercial Suit	CS (COMM)/359/2025	05-07-2025	AMIT CHAURASIA RISHABH BHANDARI	SH Neera Kumar	9540614251	hi@mylegalrights.in	45812
		613	Commercial Execution	Execution (Comm.)/135/2025	07-07-2025	Balaji Latex Dial4trade Technologies Pvt Ltd	Sh Prabhat Kumar Rai	9724243214	prabhatrai1994@gmail.com	NA
		613	Commercial Suit	CS (COMM)/361/2025	07-07-2025	M/S AVIENCE BIOMEDICALS PVT LTD Vs ALPHA INVITRO DIAGNOSTICS PVT LTD	Ms. Sushma	8920921145	sntbhu511@gmail.com	45821
		613	Commercial Suit	CS (COMM)/362/2025	07-07-2025	M/S AVIENCE BIOMEDICALS PVT LTD Vs EXPERT HEALTHCARE AND DIAGNOSTICS	Ms. Sushma	8920921145	sntbhu511@gmail.com	45821
		613	Commercial Execution	M.Ex/84/2025	08-07-2025	ANANYA ENTERPRISES Through Umesh Sharma Vs S SQUARE Through Mr	Sh Vivek Bhardwaj	9811260570	no email id provided	NA

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		613	Commercial Execution	Ex.COMM - Award by Arb. Comm./13/2025	09-07-2025	M/S AAR KAY FIN LEASE PVT LTD Vs MANISH KUMAR BAJORIA AND ORS	Sh. Nikhil Dhaiya	7669072600	harkaylegald@gmail.com	NA
		613	Commercial Execution	Execution (Comm.)/137/2025	09-07-2025	M/S HARI OM CHEMICALS Vs M/S TOY MAKER	Sh. Bharat Arora	811650644	bharat_ryans@yahoo.co.in	NA
		613	Commercial Suit	Counter Claim/26/2025	10-07-2025	RAJESH REKHA Vs	Sh. Ankit Jain	9643801028	ankitjain@gmail.com	45839
		613	Commercial Execution	M.Ex/90/2025	11-07-2025	KOTAK MAHINDRA PRIME LTD Vs FRISCO FOODS PVT LTD	Sh. Abhirath Prashar	783853419	bnnlitigation6@gmail.com	NA
		613	Commercial Execution	Ex.COMM - Award by Arb. Comm./14/2025	14-07-2025	Ms KNM CHEMICALS PVT LTD Vs UNISON HOTELS PVT LTD	Sh. Prashant Batra	9818775051	no email id provided	NA
		613	Commercial Suit	CS (COMM)/370/2025	14-07-2025	TechCurators Private Limited Vs Otomeyt World LLP	Sh. Varun Chawla	9971195999	varun@legalcare.co.in	45847
		613	Commercial Execution	Ex.COMM - Award by Arb. Comm./17/2025	16-07-2025	M/s Zenith Electrotech Private Limited Vs DNA Projects	Dr. Ajay Chaudhary	9717155565	advpls94@gmail.com	NA
		613	Commercial Suit	CS (COMM)/379/2025	17-07-2025	GUNJAN RATHOUR Vs S N ELECTRICALS	Sh S.S. Hora	8950409957	vickyhora@gmail.com	45805
		613	Commercial Suit	CS (COMM)/381/2025	17-07-2025	MANISH KUMAR SINGH Vs Meenu Chawla	SH. BIPIN KR PRABHAT	911371736	prabhatbipin@gmail.com	45804
		613	Commercial Suit	CS (COMM)/383/2025	19-07-2025	PUNJAB AND SINDH BANK Vs Niwas rajat electricals	Sh. Ram Niwas	9560026079	ramniwasadv.4717@gmail.com	45846
		613	Commercial Execution	Execution (Comm.)/147/2025	22-07-2025	GLOBAL WATER SOLUTIONS through Sole Prop Dr Rajiv Kumar Singh Vs KANON PAVILIONS	Sh. Praveen Chandra	9560971436	praveenchandra133@gmail.com	NA
		613	Commercial Suit	CS (COMM)/387/2025	22-07-2025	RAGHUBINDER GREWAL Vs PRABHU DAYAL EDUCATIONAL TRUST AND ORS	Sh. Akshat Aggarwal	9811423087	agarwal.akshatadvocate@gmail.com	45853
		613	Commercial Suit	CS (COMM)/389/2025	22-07-2025	Urban Village Project Pvt Ltd Vs M/S PERDURANCE HEALTH PRIVATE LIMITED	SH. Shiv Kumar Tiwari	9811952753	advshivkumartiwari@gmail.com	45855
		613	Commercial Suit	CS (COMM)/391/2025	23-07-2025	PARMOD MATHUR Vs INDRA	Sh. Vineet Malik	9215815156	vineetmalik7785@gmail.com	45854
		613	Commercial Suit	CS (COMM)/397/2025	25-07-2025	BANK OF INDIA Vs CHANDAN KUMAR SINGH AND ANR	Sh. Parveen Kumar	9650614034	praveenchauhan198@gmail.com	45860

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613 Commercial Suit	OMP (COMM.)/14/2025	26-07-2025	M/s Cholamandam Investment and Finance Co. Ltd. Vs Dp Enterprises	Sh Ravi Shankar Garg	9911883595	associatesrsgar1@gmail.com	NA
			613 Commercial Execution	Execution (Comm.)/149/2025	26-07-2025	ANIL SHARMA PROPRIETOR OF TIRUPATI INTERNATIONAL Vs MR PANKAJ KUMAR GUPTA PROPRIETOR	ASH vikash Kumar Aggarwal	9717771646	vikash174@yahoo.com	NA
			613 Commercial Suit	CS (COMM)/400/2025	26-07-2025	BANK OF INDIA Vs CHANDAN KUMAR SINGH	Sh Parveen Kumar	9650614034	praveenchauhan198@gmail.com	45860
			613 Commercial Suit	CS (COMM)/398/2025	26-07-2025	M/S ALCHEMIE COMMERCE PVT LTD Vs VINOD GUPTA	RAMESH SHARMA(P)	95603738581	no email id provided	45859
49	SH. AMIT BANSAL DISTRICT JUDGE COMMERCIAL COURT-03	SOUTH-WEST	614 COMMERCIAL SUIT	CS(COMM) 329/2025	01.07.2025	BHUPENDRA SINGH DAPOLA M/S EVAAN ELEVATORS PVT LTD VS. ANIL PABBI & ANP	MS. SEEMA SINGH	8505902233	SEEMA.14SINGH@GMAIL.COM	11.06.2025
			614 ARBITRATION	OMP(I)(COMM) 9/2025	01.07.2025	KOLLI SUPERMARKET VS M/S SHRAVYA GROCERY RETAIL PRIVATE LIMITED	MS. SHRAVYA UPATHAK	7011836700	SHRAVYA@PATHAKANDCO.COM	N/A
			614 COMMERCIAL SUIT	CS(COMM) 331/2025	01.07.2025	OM PRAKASH VS ANTRIKSH INFRATECH PVT LTD	MOHD. MOHSIN RAJA	9560275913	KAUSHIKASSOCIATES2000@GMAIL.COM	30.05.2025
			614 ARBITRATION	OMP(COMM) 14/2025	02.07.2025	GOVT. OF INDIA VS M/S GANESH DIAGNOTICS	SH. SHYAM SUNDER DALAL	9810114152	SUNDERSHYAMDALAL@GMAIL.COM	12.06.2025
			614 COMMERCIAL SUIT	CS(COMM) 342/2025	02.07.2025	M/S K.K. KOHLI ESTATES LTD VS. IDBILUTHRA BANK & ORS	MR. PULKIT LUTHRA	9818256481	SHEKHARBHATTIA.ADVOCATE@GMAIL.COM	20.02.2025
			614 COUNTER CLAIM	Counter Claim/23/2025	01-07-2025	M/S BALAJI PLYWOOD VS M/S WINNER AWARDS AND TROPHIES	MS. SHARDA GARG	9899355811	ADV.SHARDA.GARG@GMAIL.COM	22.06.2025
			614 COMMERCIAL SUIT	CS (COMM)/330/2025	01-7-2025	CANARA BANK Vs CHANDERBHAN CHOHAN	MR. JEEWAN PRAKASH	9810099243	JPGADVOCATE@GMAIL.COM	02.06.2025
			614 COMMERCIAL SUIT	CS (COMM)/332/2025	01-07-2025	AMARDEEP KAUR SANJEEV KUMAR PUNJ	MS. VANDANA SHARMA	98110881182	VANDUADVOCATE@GMAIL.COM	31.05.2025
			614 COMMERCIAL SUIT	CS (COMM)/336/2025	01-07-2025	M/S DECOR LIGHTING SOLUTION M/S VISION SYNERGY CORPORATION	MR. ASHISH KUMAR	8810300016	LEGALADVISORS97@GMAIL.COM	30.06.2025
			614 COMMERCIAL SUIT	CS (COMM)/343/2025	02-07-2025	STATE BANK OF INDIA MEHARBAN SINGH BISHT	MR. KRISHNA KUMAR SHARMA	9315165656	ADVKRISHNA1411@GMAIL.COM	12.06.2025
			614 COMMERCIAL SUIT	CS (COMM)/344/2025	02-07-2025	BANK MAHARASTRA VS SAJID	MR. PRAVEEN KUMAR RAJPUT	9891273738	ADVPKRAJPUT2012@GMAIL.COM	12.06.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
			614	COMMERCIAL SUIT	CS (COMM)/349/2025	03-07-2025	UCO BANK VS BADE PRAJAPATI	MR. KAMLESH KUMAR TIWARI	9310019131	AD.KAMLESH TIWARI@GMAIL.COM	04.06.2025
			614	COUNTER CLAIM	Counter Claim/24/2025	04-07-2025	LFX TECHNOLOGIES PRIVATE LIMITED VS VISHWAGURU EDUCATIONAL ACADEMY LLP	MR. SHAILENDRA SINGH	7503040507	ADVOCATESHAIL@HOTMAIL.COM	30.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/356/2025	04-07-2025	SATYA PARKASH BROTHERS PRIVATE LIMITED THROUGH ITS DIRECTOR VS	MR. ASEEM MEHROTRA	9811062351	MEHROTRA ASEEM@YAHOO.COM	08.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/357/2025	04-07-2025	MOTORICA LLC VS TECHAKSHAY HEALTH INDIA	MR. TECHAKSHAY GOEL	9811783019	AKSHAY.GOEL@AGANDASOCIATES.IN	06.06.2025
			614	EXECUTION	Execution (Comm.)/133/2025	05-07-2025	TRUSTLINE SECURITIES LIMITED VS RAVI RANJAN	MR. VIPIN KUMAR VSMARYA	9555340017	VERITY.LEX@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/358/2025	05-07-2025	AMIT DIWAKAR VS M/S KRISHNA ENTERPRISES	MR. K.R.S.D.WINDL ESH	9811169203	SDWINDLESH@GMAIL.COM	29.11.2024
			614	COMMERCIAL SUIT	CS (COMM)/363/2025	09-07-2025	SUNITA KANWAR VS VIRENDER KUMAR	MR. SAMEER SIDHAR	9999918302	SAMEER.SIDHAR@METROPOLITANLEAGAL.IN	03.06.2025
			614	EXECUTION	Execution (Comm.)/138/2025	10-07-2025	NARENDRA KUMAR GADICHAND VS DELHI YOGI DEVELOPMENT AUTHORITY	MR. TARACHAND	9212127060	TCYOGI@REDIFFMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/366/2025	11-07-2025	M/S AVIENCE BIOMEDICALS PVT LTD VS M/S M S SCIENTIFIC AND CHEMICALS	MR. SHRISH NATH TRIPATHY	8076743545	SNTBHU511@GMAIL.COM	13.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/367/2025	11-07-2025	ANIL KUMAR VS NILESH KUMAR SAXENA	MR. JITENDER SINGH	9212679967	JITENDER.SINGH.ADVOCATE@GMAIL.COM	06.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/369/2025	12-07-2025	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999306381	ELUDICATION.LEGAL@OUTLOOK.COM	10.07.2025
			614	MISCELLANEOUS	MISC ADJ/452/2025	12-07-2025	IDBI BANK LTD VS M/S AVERA FACILITY MANAGEMENT	MS. NISHI CHAUDHARY	9899154299	NISHLEAP@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/371/2025	14-07-2025	MS BUILDWELL PVT LTD VS MS KAMLADITYA CONSTRUCTION PVT LTD	TSMR. VAIBHAV TRIVEDI	9810888702	TRIVEDIASSOCIATES724@GMAIL.COM	09.06.2025
			614	COMMERCIAL SUIT	CS (COMM)/374/2025	15-07-2025	UCO BANK VS SWASTHALAYA HEALTH CARE	MR. SUNIL KUMAR	9971955807	SUNILKUMAR.SIMPLE99@GMAIL.COM	09.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/375/2025	16-07-2025	M/S KVALITY PANAL PRODUCTS VS M/S V CIVILNET INDIA PVT LTD	MR. RAVI KUMAR	9911118926	ADVOCATERAVI79@GMAIL.COM	11.07.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCAT VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
			614	EXECUTION	Execution (Comm.)/144/2025	17-07-2025	M/S AAR KAY FIN LEASE PVT LTD VS MANOJ KUMAR AND ORS	MR. NIKHIL DAHIYA	7669072600	ADV.NIKHIL.DAHIYA@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/145/2025	17-07-2025	M/S AAR KAY FIN LEASE PVT LTD VS AMANDEEP SINGH AND ORS	MR. NIKHIL DAHIYA	7669072600	ADV.NIKHIL.DAHIYA@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/146/2025	17-07-2025	M/S AAR KAY FIN LEASE PVT LTD VS ASIM KHAN AND ORS	MR. NIKHIL DAHIYA	7669072600	ADV.NIKHIL.DAHIYA@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/380/2025	17-07-2025	JSR NETSOL PRIVATE LIMITED VS SOURCE TECHNOLOGIES PRIVATE LIMITED	MS. SANJANA	9811827127	ADVOCATESANJANA0612@GMAIL.COM	05.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/384/2025	21-07-2025	STATE BANK OF INDIA VS KAPIL SHARMA	MR. JITENDER KUMAR MISHRA	9301232373	ADVJKMISHRA@OUTLOOK.COM	09.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/385/2025	21-07-2025	M/S URBAN VILLAGE PROJECTS PVT LTD VS M/S ANTS DIGITAL PRIVATE LIMITED	MR. SHIV KUMAR TIWARI	9811952753	ADVSHIVKUMARTIWARI@GMAIL.COM	17.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/390/2025	22-07-2025	SUBHASH CHANDER DUSHYANT TANDON	SH. DHANANJAY KR SINGH	9871185290	ADVVDHANANJAYKR@GMAIL.COM	05.07.2025
			614	EXECUTION	Execution (Comm.)/148/2025	23-07-2025	SUNDARAM FINANCE LTD VS SANDEEP YADAV AND ORS	MS. MANISHA BARUAH	8826750777	MANISHABARUAHLEGAL@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/12/2025	26-07-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD vs SHANKAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/13/2025	26-07-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD vs SHANKAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/401/2025	28-07-2025	Amit Singhal Vs Savita Devi	MR. VISHAL GARG	9810171302	ADV.NIKHIL.DAHIYA@GMAIL.COM	25.07.2025
			614	COMMERCIAL SUIT	CS (COMM)/406/2025	31-07-2025	BANK OF BARODA Vs MS PRITY PLANET	MS. SHWETA BAKSHI	9811568328	SHWETA.BAKSHI04@GMAIL.COM	26.07.2025
50	SH. RAKESH PANDIT, DISTRICT JUDGE, WEST COMMERCIAL COURT-04	SOUTH-WEST	509	Ex(COMM)	124/2025	01.07.2025	SUSHIL KUMAR VS M/S RELIABLE INFRA COM PVT. LTD.	RAHUL STANWAR	911456560, 9891693695	Justiceindialegalfirm@gmail.com advocaterahulstanwar@gmail.com	
			509	Ex(COMM)	125/2025	01.07.2025	SHAPERZ INDIA GRAIN PVT LTD. VS STAR ENTERPRISES	VISHAL GARG	9810171302		
			509	CS(COMM)	328/2025	01.07.2025	YUKTI KHATTAR VS RAHUL AHUJA	HARSHIT SAGGARWAL	7838064538	advharshitagg@gmail.com	12.06.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
		509	CS(COMM)	333/2025	01.07.2025	STATE BANK OF INDIA VS WANTI KUMAR	KRISHNA VS KUMARI SHARMA	9958891040,9315165656	advkrishha1411@gmail.com	12.06.2025
		509	Ex(COMM)	129/2025	02.07.2025	STATE BANK OF INDIA VS LALIT KUMAR TAVAR	PRANSHU VS VASHISHT H			
		509	Ex(COMM)	131/2025	02.07.2025	MEDIA 24x7 GRACE SPORTS LTD.	VS ARVIND INDIA VASHISHT PVT.HA	8010005212,9891117112	info@lexovapartners.com	
		509	CS(COMM)	346/2025	03.07.2025	SAMSONITE HOLDINGS SARL VS ASHOK KUMAR	IP GAUTAM VS BHASIN	9999093893	eludication.legal@outlook.com	01.07.2025
		509	CS(COMM)	347/2025	03.07.2025	SAMSONITE HOLDINGS SARL VS ASHOK KUMAR	IP GAUTAM VS BHASIN	9999093893	eludication.legal@outlook.com	01.07.2025
		509	CS(COMM)	351/2025	03.07.2025	FERNS EXPRESS LTD. FLYEDGE CARGO LTD.	VARGO VS PVT.MATHUR VS	7291971240	mohit.9250@gmail.com	07.04.2025
		509	CS(COMM)	354/2025	03.07.2025	LIC FINANCE VS AJAY RATRA	HOUSING VS PVT. RA VERMA & SHIVALI	9871704611	verma.vishwendra@yahoo.co.in	15.02.2023
		509	Ex(COMM) Award by Arb.COMM	12/2025	07.07.2025	MS G4S SECURITY SOLUTION INDIA PVT LTD Vs Ms GDN ENTERPRISES PVT LTD	EKLAVYA VS BEHL	9891122330	eklavya@bnalawa.in	
		509	CS(COMM)	360/2025	07.07.2025	M/S BANK OF INDIA VS SACHIN KUMAR	UNION VS RAJENDRA KADAV	9312046733	vadavrazen@gmail.com	11.06.2025
		509	Ex(COMM)	136/2025	08.07.2025	SANJU LATA VS BARKHA	S VS SATYANARAYANA & PRATUAKSHI SHARMA	9810178109	officeofssatyarayana@gmail.com	
		509	Ex(COMM)	140/2025	12.07.2025	PUNJAB NATIONAL BANK VS SHIV NATH THAKUR	SAURAV VS BHASIN	9899331166	sauravbhasin10@gmail.com	
		509	Ex(COMM)	141/2025	14.07.2025	VARUN RAJPUT VS FAST FOOTWEAR	VISHAL VS FARGARG	98101713202		
		509	CS(COMM)	372/2025	14.07.2025	CANARA BANK VS HARISHMISHRA TYAGI	VS KRITU MISHRA	9873706792	ritumishra.advocate@gmail.com	03.07.2025
		509	CS(COMM)	373/2025	15.07.2025	SUNRISE VENTURES HARVEST GLOBAL SSP PVT LTD.	VS SHRUTI GUPTA	9650372200	advocateshruti2008@gmail.com	08.07.2025
		509	COUNTER CLAIM	28/2025	16.07.2025	MEENAKSHI KAINTH VS M/S EXC MANAGED SERVICES PVT LTD.	SAURABH VS SUPADHYAY	9582467401	mpadhyaynco@outlook.com	09.01.2025

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		509	CS(COMM)	376/2025	16.07.2025	PREETI GARG PROP. OF INDLA RETAIL MARI VS SERNE INDIA LTD. & ORS	JINENDRA JAIN	9811160427	advocatejain@gmail.com	03.07.2025
		509	CS(COMM)	382/2025	18.07.2025	STATE BANK OF INDIA VS DIPU DAS	R N SINGH	9868523230	advrmarayan@gmail.com	07.05.2025
		509	CS(COMM)	386/2025	22.07.2025	BANDANA RANIS KANSAI VS DIGPU NEWS NETWORK	SUDHANSHU SUMAN	8800238350	adv.sudhanshusuman@gmail.com	25.06.2025
		509	CS(COMM)	393/2025	24.07.2025	STATE BANK OF INDIA VS VINAY KUMAR	R N SINGH	8076466594	advrmarayan@gmail.com	16.07.2025
		509	CS(COMM)	402/2025	28.07.2025	ROGER SAMUEL VS COSPREO ENERGY PVT. LTD.	SHRAFIL M/SANSARI	9910558377		21.07.2025
		509	OMP(1) (COMM)	15/2025	29.07.2025	M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LTD. vs. M/S. PILLAI	RAVI SHANKAR GARG	9911883595	associatesrsgarg1@gmail.com	
		509	CS(COMM)	405/2025	31.07.2025	BEE LOGISTICS SCM PVT LTD Vs VAISHNO YARD LOGISTICS	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	30.07.2025
TOTAL				886						